quantities would be supplied to the West Bengal Government, not only to the West Bengal Government but to the other States also so that the people may not be allowed to starve? The Government should be aware of the fact that starving people have also political consciousness. We know what is the cause of the French Revolution.

THE DEPUTY CHAIRMAN: Don't go into history

SHRI CHITTA BASU. No bread was available but they were told that they can have cakes (Interruptions) Here, the Government says that adequate stock is there but it is not being made available to the common man in different parts of the country. I say, the history of the French Revolution may be repeated and, therefore, the Government should be alive to such an eventuality.

THE DEPUTY CHAIRMAN; We now adjourn for lunch for one hour.

The House reassembled after lunch at forty-three minutes past two of the clock, The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Inadequa/e Supply of Essential Commodities by Central Government to States—Contd.

SHRI V. GOPALSAMY: Mr. Vice-Chairman, Sir, it is very unfortunate rather shameful, that the Central Government is trying to use rice as a political weapon to blackmail the States ruled by non-Congress parties. The hon. Minister in his statement has stated about the bumper crop and has also talked about 20 per cent reduction in rice allocation uniformly in most of the States. But I would like to know

from the hon. Minister for what reason he has reduced the allocation of rice for the State of Tamil Nadu from 80 thousand tonnes to 40 thousand tonnes per month, which comes to a 50 per cent cut. For what reason haveyou been supplying rice to the quantity of 80 thousand tonnes during President's rule? Because you wanted to wrest power in Tamil Nadu, cause many years ago you lost power there. So like Mohammad Ghazni your Prime Minister the State more than 12 times. Day in and day out, his darshan was shown on the TV and AIR was fully utilized, official machinery was utilised .... (Interruptions) Crores and crores of tax-payers' money were spent. what happened? You lost miserably. You were routed in the election. You were rejected lock, stock and barrel by the people. What happened then? You suddenly reduced the allocation of rice. It is very mean-minded politics played by the Central Government. You want to do everything from here and you want to put the States under your thumb. That is why Mr. Balaram asked what audacity the Central Government has got or the Prime Minister has got to call the Malayalees That only shows the mind beggars. of the Government that you want the States to come to you with a begging bowl. That is the trend. Then the Government of Tamil Nadu requested the Central Government to allow them to procure three lakh tonnes in the open market from Haryana Punjah other States, but they permitted only 1.5 lakh tonnes. Why not three lakh tonnes? Why do you come in the way; For what reasons? Again it is politically motivated. Because you lost the previous Assembly elections, now have your eyes on the coming Parliament elections That is why you want to embarrass the Government of Tamil Nadu. Therefore, there cannot be any justification for this 50 per cent cut in the allocation of rice for the State of Tamil Nadu.

Sir, again. I would like to tell the honourable Minister, as far as sugar

[Shri V. Gopalsamy]

is concerned you are supplying 800 grams of sugar per family card in Delhi. But you are giving us sugar, calculating at the rate of 425 grams per month per family card. For what reasons? In our State, for calculation purposes, we are supplying 500 grams of sugar, but you are supplying only 425 grams per card. At the same time, you are dumping 800 grams here in Delhi. I don't envy the people of Delhi here.

And, when you supply rice, here again, in Delhi it is 50 kilos of rice per month per family card. We are supplying only 12 kilos of rice. I would like to know from the honourable Members whether coming from other States they are able to give 50 kilos of rice per month per family card in their States, I don't think so. Then, what for are you dumping 50 kilos of rice in Delhi? The simple reason is, here it is politically motivated. You wanted to wrest the seats from the BJP in Delhi, and for that purpose you did this. ... (Interruptions)... I want to know whether the citizens of Delhi are super citizens or first class citizens and citizens living outside Delhi So, there are second class citizens. cannot be any justification for this. It is really shocking. While you are dumping 50 kilos of rice per familycard, at the same time other States are not able to supply even 12 xilo3 of rice because you have made a 50 per cent cut in the allocation rice for them

Sir. also the quality of the rice is very bad and it is not at all fit for human consumption—that is, the rice you are supplying to other States, particularly States ruled by non-Congress parties. That is why I said it is meanmindedness and pettymindedness of the Central Government. There is a saying in Tamil—Vayitril adikkade, that is don't hit them in their stomachs. ...(Interruptions)...

AN HONOURABLE MEMBER: The Vice-Chairman knows Tamil.

Public Importance

SHRI V. GOPALSAMY: Fortunately, he is there.

AN HONOURABLE MEMBER: And he is enjoying!

SHRI V. GOPALSAMY: So, Sir they are doing these things.

Again, as far as paint oil is concerned, our requirement is 3,000 tonnesbut they are supplying us only 1,000 tonnes. So, if you supply the required quantity, that will stabilise the prices of other oils also. That is a fact Therefore, Sir, the Central Government is trying to use this supply of rice, allocation of rice, as a political weapon. But you will miserably fail. What happened in the Assembly elections in Tamil Nadu is a warning signal. - The real Kurukshetra started all over India. So, you are going to lose anyhow. But there cannot be any justification for the reduction of rice by 50 per cent to the State of Tamil Nadu whereas you dumping when the President's was there. Therefore, I would like 16 request the hon. Minister at least now to take a decision to supply 80,006 tonnes of rice from now onwards. That is the actual requirement. Anyhow you are going to lose the polls. That is a different matter. You are not going to sit there after three, four months. But people should not starve.

That is why Mr. Chitta Basu stated many things. Our hon. Prime Minister went to Paris also for the celebration of the French Revolution. But the mean-mindedness of the Central Government is very much visible there.

One important thing. Mr. Upendra was very much right. The hon. Prime Minister stooped to such a mean level of calling the Chief Minister of a particular State as a cheat or doing cheating business. That shows the calibre and the character of the man who has uttered those words. There-

fore, Sir, I would request the hon. Minister—from the Food Minister I do not expect any justifying answers and there cannot be any justification—at least to come with a statement that hereafter you will suppy 80,000 tonnes of rice for the State of Tamil Nadu.

Thank you.

DR. NAGEN SAIKIA (Assam). Mr. Vice-Chairman, Sir, my State, Assam is a flood-prone State. Every year for the last four years floods have been causing irreparable damages to the economy of the State. Assam's economy is an agricultural based economy. Therefore, when lakhs of hectares of land, agricultural land with growing crops remain under water for weeks and moths together every year, it can be easily imagined what would be the fate of the agriculturists. would be the fate of the people in the State. Therefore, buffer stocks of foodgrains in sufficient quantities are to be maintained in the State. But the supply of rice has been gradually brought down in the State from 81,000 tonnes to 50,000 tonnes, almost 50 per cent. With an inadequate stock and with gradual decrease in it, the people in the State will have to starve. The floods have been hitting the State at . the moment also. The whole State is reeling under water. The people are taking shelter on high roads and dykes of the rivers. The State Government has to supply foodstocks to them in the form of relief. Therefore, it is very much necessary that the Central Government should come forward with sufficient quantities of foodgrains taking the State under special category due to the severe situation created by floods every year.

The godown facilties in the State of Assam also need improvement. The godowns of the FCI are less in number and poor in quality. Therefore, to make this situation better with a view to facing the difficulties, more number of godowns should be set up in the State.

Sir, it is not only the floods but also the bandh calls given presently by a section of the ABSU and some other forces which have also been disturbing the traffic of food supply. Therefore, necessary measures should be taken ahead of such call. The concerned Ministry should be in constant touch with the State Government, the Railway, Surface Transport and the Home Ministry in this regard.

In Assam, due to shortage in supply of foodgrains and other things, oftentimes businessmen raise the price on their own and the State Government is to take extra care for such happenings. Therefore, to stop such unusual hike in price of foodgrains and thereby to help the suffering people of the State, timely supply of adequate quantity of foodgrains is a must.

Assam is а kerosene-producing State, but it is an irony of fate that the people of Assam suffer from shortage of kerosene too. Therefore, I want to know what steps would be taken to remove this ironical shortage of kerosene in the State. The statement of the bon. Minister is some sort of a whitewash job. It is the duty of the Central Government to see that the people in the country, even in the remotest places, are not deprived of their foodgrain and other necessities of life. Therefore, I urge upon the Government to take immediate necessary steps to minimise the sufferings of the people of the country.

SHRI M. S. GURUPADASWAMY (Karnataka). At this stage I can make a few general observations. Many friends have covered the background and each State has made demands. It is natural.

Before I make a few observations, I would like to tell my friends in the ruling party particularly the Government, that food is a very important issue. It should never and never become a plaything of politics. Unfortunately, we hear voices in the House that the Government is using the

#### [Shri M. S. Gurupadaswamy]

distribution system pubic and the food supplies as а means to serve the political ends not human needs. This should not be so. There are instances, which we know where such conclusions and inferences can be drawn. In future the Government should be very careful in regard to distribution of foodgrains and other articles.

3.00 P.M.

I would like to make another general observation. Years back we had examined the various aspects of the distribution system in the country. Ashoka Mehta years back had produced a report. It was the Government of India which appointed a committee under his chairmanship. That committee toured the whole country and examined many people, Governments had drafted that report. agencies They have made several recommendations in that report. I do not want that all the recommendations made in that report should be implemented Perhaps the situation has changed but I would like them to go through that report and also reports of the earlier Planning Commission respect of distribution of food in the country I say this because I feel strongly that a time has come to have another review, study made on very important problem. Public distribution has come to stay. You may not like it but it has become a necessary part of our system now. So long as people are starving are poor, are unable to have adequate supply of food, then, there is a need for public distribution system and this system has got to be maintained at prime level, very efficient level. Of late this system is wilting, sagging in all the States We are only debating about the supply of this commodity and that commodity and shortages in supply and maldistribution and the like. I feel, Sir, we should make a fresh study,

thorough study of the entire problem if need be I suggest the Government may appoint another Committee or if the Planning Commission is compe tent to take it up, they should set up a Committee to go into the question of the whole distribution. There are various flaws in the distribution system, inbuilt flaws, inherited flaws, draw-For instance, nobody touched in the debate on the adequacy of rations. They were only complaining that even the existing rations are not being distributed because of lack of timely supply. We should examine the adequacy of rations, the distributive network missing links the lacunae, the drawbacks, the weaknesses which have crept in over a period of years. All this requires a further So I reiterate that a study by a competent Committee to go into the whole question again in the new situation be made.

May I say that the Minister is taking shelter under two contradictory arguments over the state of affairs that is prevalent now? (1) In the immediate past there has been drought scarcity. So lot of food was sent to various States and as a result of that Central stocks have been depleted. He has also said that there has been a bumper crop. He creates an impression that enough food is available in the country. There is bumper crop because of good monsoon. But he should have said, what exactly is the latest stock available in the Central How much we have now—i.e. the latest figures? In the past, there have been criticisms about the maintenance of the stocks, the quality of the stocks, the conditions of warehouses and the like. Even now there are complaints that poor quality of food is supplied. Poor quality rice or wheat is supplied to the consumers and they have to take these supplies. They have no option. They have no alternative. This is because we have not applied our

mind to observe proper methods to stock these foodgrains when are procured. So there is deterioration there is decay and wastage and all sorts of things occur. This has got to be looked into. We have not applied our mind to the packaging at all. A lot of wastage is there. Supply is less, may be, but wastage is terrible.

SHRI JAGESH DESAI. And they have not fixed any norms for that.

SHRI M. S. GURUPADASWAMY: Yes. I agree with my friend that they have not fixed any norms at all. So, I would like to know what is the percentage of wastage; what extent or wastage and why? Is it avoidable or unavoidable? Sir, research has conducted in the CFTRI, for instance in Mysore where I come from. They have cheap new packaging devices but such devices recommended by the CFTRI are not taken by the Government. I would like them to take these things and study them. I refer to stocks, the pool they are holding. I think at all times, whether during the time of scarcity or during the time of good harvest, there is such a thing as safe limit for stocks. We should maintain those stocks come what may. We fritter away our stocks sometimes and we do not take timely steps to refill those stocks. The net result is, during a crisis like floods or natural calamities, the Government becomes helpless and they have no alternative but to reduce the supplies. My friend has reduced the supply by 20 per cent I do not think it is warranted. Ir you had maintained stocks properly and adequately this reduction was not necessary and they should not take shelter under the plea that this reduction is not felt. No, it is being felt. In Karnataka, Sir, now, as in every other State, the impact of this reduction is felt. There is no kerosene. Even the quantum of kerosene was supplied earlier before March is. not being supplied now. And edible oil, palmolein oil is not supplied to the same extent. There is cut in the

rice quota given to Karnataka. my friend says there is stock of wheat available. I read what he has stated: "Adequate stock of wheat in the Central pool and supplies to the State are being maintained at reasonable levels". This is a very vague statement. I know. respect of wheat Maharashtra is not getting it Karnataka is not getting the same quantity of wheat. Why should they not supply wheat?

SHRI JAGESH DESAI: Maharashtra is not getting it?

SHRI M. S. GURUPADASWAMY: Less. I said, less. At least let them supply wheat adequately. I am not talking of sugar. Sugar has got own tales. Wheat at least can be supplied adequately to all the when the stocks are available Therefore, .... (Interruptions).

SHRI SUKH RAM. It has been increased for Karnataka.

SHRI M. S. GURUPADASWAMY I am not criticising you at all. I am making a few observations. This is a matter in which all of us are commonly involved. I take a verv partisan view. Till now the Government of India is supplying only seven commodities through the public distribution system. We have not examined whether we can bring in more commodities which are essential. What is the philosophy behind the public distribution system? The philosophy is, the essential commodities of consumption at reasonable supplied should be prices at reasonable levels and adequately too. This is the philosophy of it. So, why not enlarge this packet of seven articles? As I said earlier, let there be a thorough examination as to what the commodities are and which can be brought into the distribution system. (Interruptions). After am not making new suggestions. They are already there. I am only reiterating the same for our own benefit. The time has come when we can enlarge the distribution system. So we should carry the distribution

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'further and set up cooperative societies or other individual outlets in cities, small towns and villages and also enlarge the list of commodities. Let it be examined. If it is rational feasible, let more commodities be included for distribution. That is the only way of avoiding exploitation of the poorer sections of the people. After all, it is the poorer sections the working class, the craftsmen and the like, who are the sufferers, I know that all the ration cards that are being given are not genuine. Sometimes it happens so. I am not going to make an comment on that. Of course, there has got to be stricter control over the distribution of cards to the weaker sections and the poorer sections of people. That apart, I would say, there has got to be an expansion of the number of items of commodities which go public distribution system. Othewise, profiteers, blackmarketeers, will have a lot of scope to exploit. And then we have to tighten up the supply point for avoiding pilferage, for avoiding sale by the cardholders to others. They take the supplies and they sell those supplies to hotels and other people That should also be stopped. Therefore, the whole thing requires a thorough study and a team can be set up at the highest level to go into all these aspects and they can come out with a new approach, a new strategy, a new thinking on the whole public distribution system.

SHRI E. BALANANDAN (Kerala): Mr. Vice-Chairman, today we are discussing a subject to call the attention of the Minister of Food, to the difficulties faced by the people due to inadequate supply of rice sugar other essential commodities by the Central Government to the States. Before I start asking my questions on food supply. I must submit that human beings require first and foremost oxygen they need food. Next to comes fool. And food is required by all people belonging to parties all

There cannot be any difference on the basis of parties as far as food is concerned. Therefore when the Minister replies to the debate, let him not instil party politics, narrow party feelings into it. The responsibility of the Central Government is to see that adequat esupply of food is maintained, especially for keeping the rationing system, wherever system it is efficient. That is the lookout of the Government. If any State Government is not falling in line, it is the responsibility of the Central Government to ensure that the people get food to eat, Do not confine yourself to the Congresss Party alone and say something. that is wrong. Therefore, at the outset, I want to invite attention that we are boasting of a bumper crop. And yet what is happening in a small State like Tripura this year? In Tripura, you might have read it 20 people died of starvation. You might also have read in the newspapers that on 27th July there were food riots in Damchora food godown in the north district of Tripura where the tribal people were not getting food. They went to the godown and tried to snatch the food stocks. Thereupon the police opened fire on them and four people died on the spot and nine people suffered wounds and were admitted into hospital. Why? Why should our people die without food in a year when you are claiming to have a bumper crop; That too in a tiny State where-I am not indulging in politics-your party is ruling? Why cannot you supply food to such a small, tiny State? Whatever supply system was in vogue whole thing has been damaged. The been public distribution system has done with and it has almost given over to private hands who stealing the rice supplied by the Government and the tribals are not getting food. The tribals are dying of There have hunger, without food. been 20 starvation deaths and another four died of police bullets. This is the point I wanted to mention, with your permission. So, if you don't deal with

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the food question properly, this will be the result.

SHRI SUKH RAM: Sir, I forcefully deny the charge that people have died in Tripura. Not even a single person has died for want of food. There may be other reasons for that. But it is not because of want of food that they have died. I deny the charge.

SHRI E. BALANANDAN. You have a chance to reply and I do not need it now.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The Minister is only clarifying the position. Later on he will give the full information.

SHRI E. BALANANDAN, Sir, I invite the attention of the honourable Minister through you to the situation prevailing in West Bengal I am not talking for my party alone. From West Bengal an all-party delegation including the party of Mr. Ghani Chowdhury, jointly came and met the Minister and gave him a memorandum. That means what? That means that it is the demand of the people of West Bengal irrespective of politics, party politics. They came here and submitted to the Minister that their food supply is being reduced by the Central Government. West Bengal is a State which is covered by the rationing system. There are two systems: one is the statutory rationing and the other the modified rationing system. Nearly one crore people are covered by statutory rationing through 2,745 ration shops and for 5.3 crore people there are 17,045 ration shops. West Bengal State has got another feature which we have to take into account. That is a State where the density of popula. tion is next only to that of Kerala. The land mass of West Bengal is used for coal mining, for growing tea and also for growing jute which brings foreign exchange in abundance to the country as a whole and therefore, West Bengal is not producing sufficient foodgrains for its own requirements.

This is only for consideration and I do not go into the whole gamut of it. Therefore what I say is that it is the duty of the Government to see that at least the ration supply is maintained and the agreed quantum of rice and wheat is supplied to the State.

a matter of Urgent

Public Importance

Since February 1989, the monthly Central allotment of rice and wheat has been gradually reduced in the case of West Bengal. The rice that to be supplied earlier was 1.25,000 tonnes per month and that has been reduced now to 64,000 tonnes and the earlier supply of wheat was 1.26,000 tonnes which has now been reduced to 80,000 tonnes. What happens as a result of this? The Government of West Bengal is forced to reduce the supply of rice and wheat to the people irrespective of any politics. So, everybody has to starve. Why? Because of the short supply by the Central Government. The Central Government is acting in one way and the great FCI, which is an organisation with a big set of people, is acting in another way. They are also playing havoc with the life of the people. Whenever an allotment is made, they do not see that the supply is made to the State and they do not supply also in time. Now, a new situation has arisen due to floods in Punjab. Because of floods, a large quantity of rice has been spoiled. There can be some kind of a thing like that. The people of Punjab should be compensated for that. If it is bad and if it is not good to be consumed by human beings, it can be given for cattle feed. That is the normal thing that you should do. Instead of that, they reduced the prescribed Standard, Some kind of a change is made to make it eatable so that this can be taken by Bengal, Kerala and some other places. Is this kind of an idea correct? Is it scientifically correct to do that? Is it humanly correct to do that? whenever a standard is prescribed for food, is it correct on the part of the Government of India to say that this can be done or that can be done? In

#### [Shri E. Balanandan]

this way, the food which cannot be eaten by human beings has also been supplied. I do not want to go into the whole gamut of the question. I am only requesting the Minister. This is the memorandum submitted by all the parties, including the Congress Party and including Mr. Ghani Khan Chaudhury. That is the point. The participation or Mr. Ghani Khan Chaudhury itself is sufficient to explain the position.

Therefore, I request the Minister to see that the earlier quantity of and rice supplied to the State of West Bengal should be restored. Not only should it be restored. Pooja is coming. You know what Pooja means Bengal. You know that Pooja is first and foremost for every Bengali. Conmunist or Congress does not come into the picture. Therefore you have see that adequate supplies are given. I do not want to go into the serious charges. You should explain to me the 20 per cent cut. How is it 20 per cent? As a Food Minister, it is your responsibility and you have to see that the supplies are given. Then we can listen to you. Therefore, explain the whole story of not giving food to the people of West Bengal.

I am not going into the question of sugar The supply of sugar has also been reduced from 46,000 tonnes to 26,000 tonnes. Also the oil supplies. I do not want to go into details. I want you to restore these things. More sugar should also be supplied to West Bengal.

With your permission, I want to refer to the State of Kerala. Something has been said by my friend, Mr. Balaram There has been a big hullabaloo created by the Minister. I do not want to go into that now. Firstly, I want to say that Kerala is a State where statutory rationing is there. It had been introduced in the year 1964. When t was introduced, there was an agreement between the Government

of Kerala and the Union Government. Mr. Minister, I want a specific answer to this question. When statutory rationing was introduced in the State of Kerala, there was an undertaking by the Central Government that they will supply rice to Kerala. This was a written agreement. Therefore, it is the responsibility of the Union Government to see that adequate supply of rice to the State of Kerala is maintained. Kerala is a State where we are having a completely statutory rationing system. In every village we have ration shops and every man has What is the Central a ration card. Government doing for us? The supply to the State of Kerala was 1,60,000 tonnes per month. Recently it had been reduced to 1,40,000 tonnes. Then we requested the Central Government to increase the quantity. The Kerala Assembly passed a Resolution unanimously to the effect that food supplies should be increased to 1,60,000 tonnes as per the resolution. another 20,000 tonnes have been cut. The latest position is perhaps, you may wonder, that 1,60,000 tonnes nas been cut to 1 lakh tonnes, 20 per cent is the average cut. Sir, there is a story about the carpenter's calculation. I do not want to take the time of the House. It is a short story. One carpenter measured the depth of a river. At one place, he found it 1 ft., at another place 2 ft. and then at another place 10 ft. He said that the average was four and a half only. Then he asked a man to cross the river. Then that man went to cross the river and he never returned because at one place it was 10 ft. He was drowned. Therefore, this 20 per cent average business is like that old carpenter's, not the present day carpenter's calculation. So, Sir, I am telling you that we were getting 1,60,000 tonnes. Now it is reduced to 1 lakh tonnes. In simple terms, I want you to increase it to the old level. Therefore, the Kerala Government is requesting a little more rice to be given. But, meanwhile, one surprising thing happened. You know our Congress(I)

party of Kerala organised a big meet on 26th May. They have made elaborate arrangements. They have organised a very good meeting, and the Prime Minister came to address that meeting. It was a good meeting, and in that meeting, Mr. Rajiv Gandhi said so many things. That is political and he has to say so many things. Why should I bother about it? Among other things, he said ...(Time bell rings) Sir, your Prime Minister is my Prime Minister.

Calling Attention to

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You have taken more than 17 minutes. I am just reminding you, not the other way.

SHRI E. BALANANDAN: Here the point is that my colleague, Mr. Balaram has said something, and some kind of a dispute arose. Therefore, with your permission, Sir, I am quoting one or two sentences from the editorials of the Kerala dailies on the speech of the Prime Minister, then I shall come to the speech as such. You know, Sir, that 'Mathrubhoomi' is a daily in Kerala which supports the Congress(I), and is the second widely circulated Malayalam daily. And they said, I quote:

"The statement of Mr. Rajiv Gandhi brings anxiety about the coming days. It amounts to giving up responsibility to give required rice to the State of Kerala. In 1964, when statutory rationing was introduced, there was a written agreement with the Centre to ensure adequate supply for the State. Therefore, the statement evading the responsibility was irresponsible."

Sir, this is said by the 'Mathruboomi'. In our language, we say that it is Congress(I) paper. That paper is supposed to be a Congress(I) paper.

Then, Sir, coming to the "Kerala Times", it is an orthodox Christian paper. Normally they support the ruling party. Their editorial said on the 31st that "Escape from the written

commitment in 1964 to supply rice is asbolutely wrong." Sir, 'Malayatam Express' from Trichur, 'Kerala Kaumudi', Deepica all these Malayalam editorially criticised have the Prime Minister's Statement. He said among other things-I am quoting the exact sentences—"Why Kerala Government is not buying rice from other States? Why should they have to come only running to us with a begging bowl?" This is the statement made by the great Prime Minister of the country. I told you, Sir, that there was a written agreement between the Government of Kerala and the Government at the Centre that the supply of statutory rationing will be given by the Government of India. But now he asks us to go and buy from Madras or somewhere. Very good. For that advice we must thank him. But the question we pose is, what is your responsibility as the Prime Minister of the Country? As Prime Minister of the country he must ensure that food is supplied to the people of Kerala, State. And these sentences and words need not be used like begging asking coming. I do not say anything against that. One can talk only in his own language. That language shows the standard of the people who talk. Therefore, for a man, who has the status of the Prime Minister of a country, I am sorry on his part to comment like this. Kerala people are sorry for him. But now I do not grudge. Let him speak like that. But today I want an assurance from the Food Minister that the Government of India must see that Kerala people will be supplied 1.60 lakh tonnes of rice so that their rationing system can be maintained efficiently.

Finally, Sir, we are a State who are supplied with these things by the Government of India. In fact, India is comprised of so many States. One State produces steel, another State produces coal and a third State produces something else. So the deficient States are supplied with things that they need and from surplus States those things are taken which they do

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with us.

not need and they are given to other State. But we have to see India as a unit and this machinery and system has to be maintained by the Government of India Therefore, the Central Government must see what are the Kerala Government's calculations and requirements. We are the people who supply maximum amount of foreign exchange for our country, India, for which I am very proud. Once upon a time we were getting rice from Burma. We were able to buy ries from so many other foreign countries. We were eating sufficiently. But I do not want the Government of India to allow us to buy But the Government of India take the responsibility of supplying us rice. Otherwise they must convince us that this situation has arisen despite their best efforts, and say that the people of Kerala should bear with us, this is a national calamity, there is no food production in the country, there is no food stock in the country. Therefore, this way you can argue

Another thing that I want to tell Minister again-I cannot the Food dictate to him-is that this demand of the people of Kerala that 1.60 lakh tonnes of rice should be supplied to them and also 5,000 tonnes of palm oil, which nobody is taking now, nobody wants it now. We had last year good production of edible oil. Therefore, nobody wants this foreign oil. But we have nothing. Therefore, we request that at least 5,000 tonnes of edible oil should be given to us.

Therefore, Sir, before I sit down I want to say once again, as everyone else was saying, that in the matter of food no politics should be played. I must point out that before the elections in Tamil Nadu, while rationed wheat and rice in Kerala and West Bengal were being reduced there increase for the was an people of Tamil Nadu from 50,000 tonnes to the West 80,000 tonnes. And when

Bengal delegation met the Food Minister about the food question, he was saying, we are giving a little more to the people of Delhi. I am not against it. The reason given was, this is the capital city. Therefore, they must be given a little more. But the Central Food Minister should see that the basic minimum necessities of the people all over the country are met and then if a little more is left, you can give it to the Delhi people. I am not against it. But this cannot be maxe an argument for denying food Tripura people because they have to go and loot the godowns and face the bullets. Therefore, I am repolice that the whole gamut of questing the supply system should be reviewed and a proper position taken regard to West Bengal, with regard to Tripura, with regard to Andhra Pra-About the Andhra case, my friend was making a statement. Your Prime Minister sometimes reading the newspapers goes and makes a statement there that the Government of Andhra Pradesh is taking all the money from their treasury without supplying food to the people. What is this type of statement, I cannot understand. I am sorry to say so. Therefore, I request the hon. Minister for Food and Civil Supplies once more to see that the system is reviewed so that adequate supply is made to the concerned States, that rationing system is maintained properly so that prices can be controlled and the people are able to get supplies of essential commodities.

Public Importance

SHRI JAGESH DESAL: Mr. Vice. Chairman, it appears that the whole House is demanding and this is the demand from all the States that the quantum of supply of rice, pain oil and sugar should be increased. I am very happy that Mr. Upendra started very well. But Mr. Upendra without political overtones is not Mr. Upendra at all. I was very much surprised when Mr. Chitta Basu, my friend Mr. Balaram and the last speaker said that the non-Congress States are being discriminated against.

SHRI CHITTA BASU: Is it not so?

SHRI JAGESH DESAI: I will show you by figures. I am very happy that Mr. Upendra never said that. Mr. Upendra gave figures...

SHRI V. GOPALSAMY: He was very much mild.

SHRI JAGESH DESAI: 1 will deal with it. Now, as regards the State of Maharashtra, I had made special mentions last time and earlier. Members of Parliament from Maharashtra also met Mr. Sukh Ram and our Chiel Minister met him several times. In spite of our request—and I brought this to the notice of the hon. Minister that in Bombay, 50 per cent of the ration shops are without any foodgrains—nothing tangible was done for Maharashtra.

SHRI CHITTA BASU: So, that is your point.

SHRI JAGESH DESAL: I am giving figures for West Bengal and for Kerala also. So, my demand is that because of the situation due to floods throughout in Maharashtra where so many districts are affected-Andhra is also affected and so are other States-the Food and Civil Supplies Department must sent adequate stock of edible oils, wheat, rice and sugar. I would like to know from the hon. Minister about the stock position for the various States. Now, I will give some facts and figures. As regards the borne by the Central Government for supply of foodgrains for the public distribution system, which are most beneficiary States, I will give the figures. In the case of West Bengal, in 1988-89, the subsidy borne by the Central Government on account of foodgrains sent for the public distribution system was Rs. 206.83 crores, For Kerala,—a very small State in population and size-it was Rs. 199.97 crores Andhra Pradesh-Rs. 102.13 crores. Whereas, in the case of U.P., which is one of the biggest States of our

country, the total subsidy was just Rs. 86 crores. Similarly, in the case of Bihar which is one of the most backward States and one of the populous States, the subsidy was only Rs. 78 crores.

SHRI PARVATHANENI UPENDRA: That means, the y are not supplying....

SHRI JAGESH DESAI: This shows that the quantum which was supplied to these States was the highest compared to .... (Interruptions)

SHRI CHITTA BASU: Mr. Desai, should I point out one thing?

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Jagesh Desai, are you yielding?

SHRI JAGESH DESAI: I am yielding.

CHITTA BASU: In West SHRI Bengal, there was increase in the price of jute over the years and there was an agreement between the Government of India and the Government of West Bengal that the conversion of land for the purpose of cultivation of jute would be compensated by way of supply of foodgrains from the Union Government. You gave the figure of Rs. 200 odd crores in regard to West' Bengal. But we are earning more than Rs. 300 crores a year by way of foreign exchange from the jute industry.

SHRI JAGESH DESAI: I was referring to the quantum of foodgrains supplied to the different States. As far as Maharashtra is concerned, it is one of the deficit States. You talked about jute. We are producing sugar and giving to the whole country. In spite of that, Maharashtra is not being given adequate quantity. This is my point. It is not a question of discrimination against any State. All States, all of us, want more foodgrains so that we can work the public distribution system properly.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): There are deficit States and there are surplus States. How can all the States be treated on the same footing?

SHRI V. GOPALSAMY: There are wheat-eating States and there are rice-eating States.

SHRI JAGESH DESAI: For me, all States are equal, whether it is Tamil Nadu or Maharashtra or any other State. We are all Indian citizens. My only suggestion is that the distribution should be made according to the population.

We have been told by the Government that the production of foodgrains may exceed the target of 167 million tonnes and that it may go up to more than 170 million tonnes. Therefore, I would like to know from the hon. Minister whether, in view of the presituation, the Government would increase the quantum to be disat least four tributed by tonnes which is the quantity expected to be produced over and above the target. I would like to know whether the Government would take a decision immediately and see that all the States are given more foodgrains so that the situation can be saveu.

Mr. Vice-Chairman, Sir, the festival season is coming. In Maharashtra, we will be having the Ganesh Utsav. In West Bengal, there will be the Durga Puja. Deepavali and Id will also be coming up.

SHRI N. E. BALARAM; Mr. Desai, do not forget Onam.

SHRI JAGESH DESAI: Onam will be there. In the next two or three months, we will be having a number of festivals. Janmashtami will be there. I would like to know whether the Government would make an announcement. Earlier also, I talked to the Minister and I also made a remark from the Chair. My question is whether, in view of the festival season,

the Government would announce the quantum for distribution and, if so, when they are going to announce it. The Government should announce now the quantum and when they are going to give it. If they announce now, the price will come down. If they do it late, the price will go up. That is why it is necessary that the announcement should be made immediately.

I was very happy to see a news-item today in the 'Financial Times' that the Agricultural Prices Commission decided to recommend Rs. 200 per quintal for wheat for the Rabi season. l was very happy about it. I would, in fact, say that this should be increased even further. Here, I would like to know from the hon. Minister whether this proposed increase of Rs. 17 would be met by toning up the functioning of the Food Corporation of India in the matter of reduction of overhead expenses and wastage. You have not fixed any norms. I asked a question whether there were norms in regard to shortage and wastage. The reply was that. there were no norms. Do you want these that officers should go to extent they desire: should be some norms and you have not laid down any norms. Now rabi crop will come after some months. You should make an exercise to reduce the cost of administration of the FCI. You must decrease the expenses by Rs. 17. When you give the farmers this price, you give it but by reducing the expenses you see that this amount is absorbed. If this is done, I will say that the Food Ministry is doing an excellent job. Otherwise, I will take it that the same old thing is still going on Shri Sukh Ram will take that into consideration.

Before I come to the aspect of sugar I would like to tell one more thing to the hon. Minister. Today I had gone to Super Bazar. My wife is ill. So, I had gone there to buy some material. I did not get arhar dal from there. If the items like arhar dal are

not available in Super Bazar, there will be impact on your distribution system, the prices are likely to go up and there will be more pressure on you. If arhar dal is not available in Super Bazar, what would be the position of other dals?

### [The Vice-Chairman (Shri Mirza Irshadhaig] in the Chair

The production of pulses even after 30 to 40 years, since 1950, has remained the same. There is no increase. Therefore, we want that pulses should also be distributed through public distribution system. At least in tribal areas tribals should be given roti with dal. Now, the per capita production of pulses which was 66 grams per day in 1951 has gone down to 33 grams. What are you going to do about that? How are you going to give pulses to the common man? Vegetables is a luxury, but let them have roti with dal. At least this should be done and start with the tribal areas first

About the point raised by Mr. Upendra, our Prime Minister had gone to Khamam District in 1986. There, according to the directive of the Government the price of common quality rice was fixed at Rs. 1.60 per kito. You can add 25 per cent more for transport and other charges and the rate would come to Rs. 1.85 per kilo. When he enquired in the market, he was told that the price was Rs. 2 per kilo. (Interruptions). Mr. N. T. Rama Rao was also there. Our Prime Minister asked him to taste the rice but he did not taste it because he know that it was an inferior quality.

SHRI PARVATHANENI UPENDRA: Will you yield for a minute? The Prime Minister is used to pizzas and pastries. He might not have tasted common rice. That is the first time he might have tasted such rice. Se, how could he distinguish between fine rice and common quality rice?

SHRI JAGESH DESAI: That is not correct. The price was reduced because of the efforts of the Prime Minister. After this was taken up by the Prime Minister the price was reduced to Rs. 1.85 per kilo. At least you should agree to that. That was the effort of the Prime Minister. Earlier the State Government was charging Rs. 2 per kilo. (Interruptions). Please don't say like that. The action of the Prime Minister resulted in the benefit for the common people, tribal people. He has done that. What is wrong in that?

Coming to the aspect of sugar, in spite of the bumper crop. ... (Interruptions). Sir, I had handled the Department in Maharashtra. Once I was coming from Pune. On the way I saw one fair price shop. I wanted to inspect the quality of controlled cloth because I was told that the manufacturers were giving rotten quality and they had given me an assurance that they would improve the quality. So, 1 had gone to see the quality whether they had really improved the quality I was satisfied. On my table I saw the 'Economic Times' in which it was mentioned in bold letters that 20 thousand tonnes of sugar had been hoarded in Bombay. I was surprised that such a large quantity of sugar had been hoarded. So I came to Mantralaya and told some of my best and honest officers: "Go and find out from the godowns of these sugar mills and give me a report". What I found was that the sugar stocks in the godowns was the same as shown in the registers and there was no such indication. But I knew who were the people who were doing that and they had created some kind of an atmosphere. Then I came to know that according to the Sugar Control Order, 20 per cent sugar has to be sold every week-not only sold but should be sent to the place where it is meant to be sent. If it is meant for Ahmedabad, it should be sent to Ahmedabad. What was happening was, they purchased the sugar but kept this sugar in the godowns or permises of the mills, whe-

#### [Shri Jagesh Desai]

ther they were cooperative sugar mills or private mills. So I would like to urge upon the Minister that if the Sugar implemented, Control Order is not the festival season is coming, artificial scarcity will be created and the prices will go up. In spite of releasing so much sugar for the months of July and August, why are the prices going up? Have you made an enquiry? 1 would urge the Minister to immediately instruct the State Governments to see that whatever sugar has been solu is sent to the place where it has been purchased. If this is not done, artificial scarcity will be created. When I did this, the next day the sugar prices in Bombay came down by twenty rupees. So ir this is done, I think we can control the prices.

About edible oil, bumper crops are · there. Prices had gone down. But last month again the prices have gone up by 25 per cent. Today I enquired from Gujarat people and they told me that this time the rain is so good timely that there will be a bumper groundnut crop. But why is this happening? That is why I would request the hon. Minister to see who are the persons who are profiteering and hoarding and what action should be taken to dehoard edible oil and bring it to the market. Otherwise the festival season is coming and I warn the . Government that if prompt action is not taken now, as I told last year also. when women will go for purchasing oil, instead of getting oil they will have to shed tears. This should not happen and that is why you must take care from now.

As regards palmoline. Maharashtra had demanded that you should give it according to increase in population. But you have not done that. Again you are giving palmoline in 2 kilo tins instead of 15 kilo tins. That is why the price goes up. If there is one member or the family, he will not require more than half a kilo. From 2 kilo tin how will you give half a

give it in 15 kilo kilo? But if you tins, they can get loose oil and the price will come down. Because 80 per cent of palmoline is given in 2 kilo package and the remaining 20 ver cent in 15 kilo tins, I demand from Government that in order to the cost of packaging of palmoline which is required for tha common man who buys it from the ration shop, you must give it in 13 kilo tins. This is my suggestion to you. I do not know what is the difficulty. I do not know why you want to waste so much packing material. So Government should take every action to see that palmoline is given in 15 kilo tins.

a matter of Urgent

Public Importance

As regards the flood situation, I feel adequate stocks should be given so that there should not be any difficulty for the common man and for those who are affected by floods. As far as Maharashtra is concerned, Beed and Raigad districts are affected to a large extent. Beed, Nanded Raigad districts have 4.00 P.M. affected to a very large extent. In Raigad district industrial estates have been completely submerged. I would like to know how the Government is going to help in this regard.

I would like to say one more thing. It is regarding pulses. Mr. Virendra Verma must be knowing this. Even in 1970-71, total production of pulses was 11.88 tonnes. In 1987-88 its production has gone down to 11.4 tonnes, So, in the course of 20 years instead of increasing the production of pulses, it has gone down. As I said earlier. per capita production of pulses was 61 grams in 1956. After thirtytwo years it has gone down to 33 gramms. As regards area under production, it was 22.53 million hectares in 1970-71. It has come down to 21.86 million hectares. Sir, 90 per cent of these pulses are grown in rain-fed areas and that also by the marginal farmers. many times I have said, to have more production of pulses, you must have some good policy as you have done

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in the case of oilseeds. It has given results also. But as far as pulses are concerned, nothing tangible has been done. So, I would like the Government to consider whether all these crops, both of the oilseeds and pulses, which are grown in rain-fed areas, will be completely insurance premium free. Would the Government buy it when its prices come down? If that is so, the farmers will come forward to cultivate pulses. Otherwise a time will come when nobody will grow pulses. If pulses are not grown, I do not know what will happen, I hope the Minister will take into consideration my suggestions and will immdiately increase the quota of all the States ,particularly that of Maharashtra. Sir, Bombay is a**lso** in Maharashtra. In Bombay there are not less than 10-12 lakh people from the South. Most of them are rice-eating. Bombay is a cosmopolitan area where people from Kerala, Tamil Nadu and Karnataka come in large numbers in search of jobs. They should not feel eny difficulty in getting their necessities of life. So, I would like that the Government must increase the quota of rice and wheat and of palmolein Maharashtra. I am saying this about Maharashtra because I know the situation in my own State. So weightage should be given to South Indians living in Bombay while allocating rice quota to Bombay. I am sure the Minister will take care of it and will at least announce the festival quota immediately. I hope he will also give us details of what help he has given to those affected by floods.

SHRI V. NARAYANASAMY: Thank you for giving me this opportunity to participate in the Calling Attention which has been raised by Shri Upenara.

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I see from the Opposition, except the leader of the Opposition, Gurupadaswamy,-of course, Bihari Vajpayee Ji was not present at that time-all the members spoke, have hurled accusations against the Centre. Apart from that they have

been saying that the Centre has neglected them. Kindly see the States which they are referring to. They are West Bengal, Andhra Pradesh and Kerala, Sir, I would like to give two important facts. The rice production in the State of Andhra Pradesh for the year 1988-89 is 105 lakh tonnes and in the State of West Bengal it is 101 lakh tonnes. The next rice producing State to Andhra Pradesh is West Bengal. What is the contribution of rice by both the States to the Central pool? The State of Andhra Pradesh is giving 3.12 lakh tonnes.

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SHRI PARVATHANENI UPENDRA: We are giving 5 lakh tonnes.

SHRI V. NARAYANASAMY: Why are you in a hurry? I am giving the details. The State of West Bengal is giving about 90,000 tonnes. Sir, we should not forget the fact that Punjab . is the only State which is contributing 65 per cent of the total requirements of rice. When that is the situation, the State Governments which are contributing only 1.3 per cent demand that all the rice should go to them under the public distribution system. Apart from that an hon. Member from Tamil Nadu who spoke about an hour ago here demanded that the Central Government which has been giving 40,000 tonnes of rice every month should now give to 80,000 tonnes per month though they are not contributing even a single grain of rice for the Central pool. Sir, kindly see the attitude of these States. The Punjab and Haryana States are contributing much more than other States to the Central pool and the Central Government is giving maximum to the States which are rice-eating. In spite of that they accuse the Central Government of political motives only to show to the people that the Centre is neglecting them. As the Minister has stated in 1987-88 actually there was drought, the buffer stocks which they had had to be given to the States to save the situation and apart from that there were floods Punjab area, the procurement

#### [Shri V. Narayanasamy]

less and, therefore, the Centre had to cut down by 20 per cent the rations which they have been supplying to the States. Therefore, Sir, there is no justification for the State Governments of Andhra Pradesh, West Bengal and Kerala to say that the Centre is not giving them adequate quantity of foodgrains which they need. Sir, I for one say that the Centre has to give sufficient quantities of foodgrains to the States but the Centre also has got some reservations and it has to equally distribute to all the needy States and to satisfy the requirements of various States. But unfortunately they say in a wise manner that we should not politicise the issue. They give a political colour to the issua saying that the Centre is neglecting Sec. 14.44 them.

Sir, as far as Andhra Pradesh is concerned, the Central Government is spending more than Rs. 2,20 crores on account of food subsidy alone.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh); From where did you get these figures?

PROF. C. LAKSHMANNA: What is the source of your figures?

SHRI V. NARAYANASAMY. If you have not heard, I will repeat it once again.

PROF. C. LAKSHMANNA: Repeating does not mean anything. From where did you get these figures?

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SHRI V. NARAYANASAMY: Sir, the Centre is giving Rs. 2,200 crores on account of food subsidy alone. Even the Planning Commission has not agreed to this.

THE VICE-CHAIRMAN (SHR) MIRZA IRSHADBAIG): Mr. Naraya. nasamy, he is asking you, from where you are quoting that figure.

SHRI V. NARAYANASAMY: From where Andhra Pradesh is getting the money?

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SHRI A. G. KULKARNI (Maharashtra). That is his confidential information.

SHRI V. NARAYANASAMY: That is why I said, a large chunk of subsidy goes to Andhra Pradesh, West Bengal and Kerala, Now those States which are accusing the Centre are getting more subsidy, more quantity of rice, wheat and the subsidy also goes with that. The Central Government spending 73 paise for each kg of rice, I mean the subsidy the Central Government is giving and the States are enjoying and they are still accusing the Central Government. (Interruptions)

DR. G. VIJAYA MOHAN REDDY: Is the Government of India prepared to continue with the Public Distribution System at all? What is the philosophy behind it? (Interruptions)....

SHRI JAGESH DESAI: They can give this help to some extent. It is for you to procure ..... (Interruptions)

SHRI V. NARAYANASAMY: Therefore, they are not doing. They give only 3 per cent. (Interruptions) Mr. Vice-Chairman, Sir, I am not yielding. The most unfortunate part of it is that when the Central Government give rice for the tribal areas under the ITDP programme ....(Interruptions) You got your chance. Why . are you interrupting now? Rice given by the Central Government under the ITDP programme was to be sold by the State Government to the tribal people. Re. 0.25 is kept for the transport and other incidental charges and it is to be sold at Rs. 1.85 by the State Government, But the Andhra Pracesh Government was selling it at Rs. 2 per kg even for the tribal people (Interruptions).... I challenge today that you have been selling it . . . (Interruptions)

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PROF. C. LAKSHMANNA: You talk about fine and super-fine varieties

SHRI V. NARAYANASAMY: I am coming to that. They have been selling it at Rs. 2 per kg. When the Prime Minister visited Godavari area along with the Chief Minister of Andhra Pradesh, Shri N. T. Rama Rao, the Prime Minister inquired of this from the tribal people. They told him that they have been getting rice at Rs. 2 per kg. Then the Prime Minister inquired of Mr. N. T. Rama Rao, and Mr. N. T. Rama Rao said, "We are giving fine variety of rice and therefore, we are charging 15 paise more." When the Prime Minister asked the tribals to bring rice, rice was brought by them. The Prime Minister tasted rice and then asked Mr. N. T. Rama Rao to taste that rice. But Mr. N. T. Rama Rao, the Chief Minister of Andhra Pradesh refused to taste rice. ...( Interruptions)

उपसभाध्यक (श्री मीर्जा इशांदबेन): श्रापका समा श्राएगा, तब बोल लोहिए।

श्री राम ग्रवधेश सिंह : मान्यवर, यहां एन०टी० रामाराव के नाम लिया जा रहा है ... (व्यवधान)... के० के० तिवारी का ... (व्यवधान) ... मारने की धमकी दी तब बोलने नहीं दिया।

उपसमाध्यक्ष (श्री मीर्जा इशविबेग) । जब स्नापका मौका स्नाए तब बोच लीडिए।

श्री राम श्रवधेश सिंह: मान्यवर, मेरा व्यवस्था का प्रश्न है। व्यवस्था का प्रश्न है। व्यवस्था का प्रश्न यह है कि हमने यहां एक सवाल उठाया था श्रीर पूरा सदन उप बात पर चर्चा करना चाहता था। जब मैं राज्य मंत्री कें के के तिवारी का नाम ले रहा था तो कहा गया कि पें। श्रादमी का नाम न लिया जाए जो ज्यां डिफेंस नहीं कर पकता लैकिन मंत्री तो यहां डिफेंस कर एकते हैं, एन० टी० रामाराव तो यहां डिफेंस नहीं कर सकते।

ज्यसभाष्यक (श्री मीर्जा (श्री होता):
यह वर्इ व्यवस्था का प्रश्त नहीं है।
आप बैठ जाइ । यह व्यवस्था का प्रश्न इनिल्ए नहा है क्योंकि उनका नाम लेकर माननोता सदस्य ने उनको कोट कि है कि उन्होंने ऐसा कहां था। यह तो रिफरेंस में आ रहा है।

श्री राम श्रवधेश सिंह: मैं भी तो यही कह रहा था।

उपसभाध्यक्ष (श्री मीर्जा इशादिबेग) : स्राप बैठ जःइए।

SHRI V. NARAYANASAMY: Sir, the Prime Minister asked the Chief Minister of Andhra Pradesh ... (Interruptions). Sir, I will not quote the name if he wants... The Prime Minister asked the Chief Minister of Andhra Pradesh to take the rice. N. T. Rama Rao, the Chief Minister of Andhra Pradesh, refused to take the rice which was supplied to the tribal people for the reason he knows fully well that bad quality of rice has been supplied to the tribal people by him. (Interruptions)

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Samy... (Interruptions)

SHRI V. NARAYANASAMY: Mr. Upendra quoted it. Therefore, I will have to refute it. (Interruptions)

PROF. C. LAKSHMANNA: When Mr. Ram Awadhesh Singh raised a point of order, he said he is only quoting and referring to something. So long as he quotes and refers to something, there would be no ebjection. But, unfortunately, the Member not merely is quoting but also imputing motives. He is attributing things to the Chief Minister of Andhra Pradesh. Therefore, it is not proper.

SHRT V. NARAYANASAMY: You can accuse the Prime Minister like anything ... (Interruptions). What kind of reference you are making!

PROF. C. LAKSHMANNA: Mr. Vice-Chairman, I cannot be a party to what they say. If I had accused the Prime Minister here, etc., perhaps, could have found fault with it. I am referring to a particular point. If he refers, if he quotes, I would not raise any objection, I would keep quiet. But if he alleges, if he attributes motives and if he casts aspersions on the working of a particular Chief Minister who is not in a position to come and defend himself, I think that at least that should not go on record.

(SHRI THE VICE-CHAIRMAN MIRZA IRSHADBAIG): I will look into it.

V. NARAYANASAMY: Sir, SHRT the Chief Minister of Andhra Pradesh refused to take the rice because he knows fully well that it is bad quality rice which has been supplied to the tribal people in that particular area. Sir, for two years they have been collecting money from the poor people. The Prime Minister simply said 'cheat'. The Prme Minister should have said, " N. T. Rama Rao is a liar, great liar and also a cheat." The Prime Minister should have said that (Interruntions)

SHRI PARVATHANENI UPENDRA: Just a second.

SHRI V. NARAYANASAMY: I am not yielding.

SHRI PARVATHANENI UPENDRA: Just one minute. You are going in a very... (Interruptions)

SHRI V. NARAYANASAMY: I am not yielding. You had your chance and you spoke. (Interruptions). I am not yielding. He has already spoken.

SHRI PARVATHANENI UPENDRA: I am on a point of clarification. When the Chief Minister... (Interruptions)

SHRI V. NARAYANASAMY: I am telling that I am not yielding.

SHRI PARVATHANENI UPENDRA: sent 22 samples of rice to the Prime Minister to taste what type of rice is being sent ... (Interruptions)... the Prime Minister, in his reply dated December 26, 1986, said this. I quote: "Dear Shri Rama Rao, I have received the packet of the sample rice you have sent. (Interruptions). The taste of it will have to await my return to Delhi." This is what he said.

SHRI V. NARAYANASAMY: Therefore, Sir, the Telugu Desam party are distorting the facts. Apart from that, they have been telling a blatant lie and they have been telling that the rice which has been supplied to the tribals is fine variety. It is not the case. In his meeting recently, in June 1989, the Prime Minister said that the Chief Minister has taken 15 paise more from each tribal for each Kg. of rice which had been supplied to them. In that context, the Prime Minister said that the Chief Minister of Andhra Pradesh is a cheat, he is collecting money even from the tribals. Therefore, ...(Interruptions) When the Central Government has given strict guidelines and instructions that that variety of rice to the tribal people should not be sold for more than Rs. 1.85, if they sold it at Rs. 2/- it is a fault on the part of the State Government and they should not blame the Centre. Sir, to the public distribution system, the supply is to be made by the Centre. Distribution of the material, rice, wheat, oil, kerosene, everything, is to be taken care of by the State Government. (Interruptions)

SHRI PARVATHANENI UPENDRA: Now you say you will make the supplies directly to the people.

SHRI V. NARAYANASAMY: It should be taken care of by the State Governments. What is happening the States? For the first ten to fifteen days in the month people get things from the ration shops. After the 15th even if the cardholders want to draw their ration, they are told that the stock

is over. The supply is made on the basis of the total number of ration cardholders and their requirements, whether the ration shop is run by the Government or is run by a private individual. But they supply to the ration shops only for the first fifteen days and after the 15th they say they non't have stocks. So the State Governments have to see that the ration · cardholders really get the benefits of the public distribution system, instead of blaming the Centre. What is happening in Andhra Pradesh? The Chief Minister of Andhra Pradesh says they are supplying rice at Rs. 2 a kg. They had supplied like that for some period. But what is happening now? Recently, about three or four months back, when you fixed a target of 25 kgs per month,-they have green cardholders, yellow cardholders etc. system in different areas—when it came to the question of supplying rice to the people, they have supplied only 5 kgs. And they have been telling everybody that they are selling rice at a cheaper rate to their people. That is not the case. They give rice at Rs. 2 a kg only in certain areas and that too lesser quantities. And they go about telling people that they are supplying rice at Rs. 2 a kg. This is what the Telugu Desam people are telling the people of that State. The people in some areas in that State are not getting even that 5 kgs. Therefore, as far as public distribution is concerned, it is the primary responsibility of the State Governments and the State Governments have to supply materials to the people as per the ration cards which they have supplied through the public distribution system...

SHRI V, GOPALSAMY: The Centre should not behave in a partisan manner.

SHRI DIPEN GHOSH (West Bengal): Mr. Narayanasamy, the rice is with you and the system is with me. You are keeping the rice and we have to run the system. Without the rice how do you expect us to supply?

SHRI V. NARAYANASAMY: You are getting supplies. Your production is more but you are giving only 1 per cent to the Central pool and you are demanding 100 per cent. Is it justified? Tamil Nadu is not contributing anything to the Central pool. is more production. Even then .vou can see they want more rice...

Public Importance

SHRI V. GOPALSAMY: For what reason did you release 80,000 tonnes under the President's rule and for what reason suddenly you reduced it to 40,000 tonnes after that? Is this not partisan attitude? Is this not discriminatory attitude?

SHRI V. NARAYANASAMY: They demand more release from the Centre. But then they should also respond to the Centre. Whatever they there, they want to keep it to themselves and they accuse the Centre...

SHRI N. E. BALARAM: Are you arguing against supplying rice to the rice eating areas? What is your argument?

SHRI V. NARAYANASAMY: I am not arguing against supplying to the rice eating States. I want supplies to be made to the rice eating people. But I say that the State Governments also should be more responsive and contribute to the Central pool which certain States are not doing, are refusing. They are not willing to contribute. How can you expect the Centre to do anything? How can you ask the Centre?

SHRI V. GOPALSAMY: It is the duty of the Centre.

SHRI VITHALBHAI M. PATEL (Gujarat): Gujarat purchased 5 lakh tonnes of edible oils. You can also do it.

SHRI V. NARAYANASAMY: I agree with you. Oil production is more in this country. We are also reducing the import of oil. But my submission to the honourable Minister is that in spite of the bumper crop in oil production, the prices have not down. Prices should be kept under check. In spite of the higher production, the prices have not come down, but they have gone up. Therefore, the honourable Minister should pay attention to this aspect.

Sir, I agree with the honourable Member Shri Gurupadaswamy that the entire public distribution system should be reviewed. In the States, when they supply to the consumers, the ration card holders, how they are supplying to them is also to be considered. Simply because they have been telling that the Centre is not giving more, we should not act. We should also see how effectively the State Governments are functioning in the distribution of the materials to the people who are eligible for ration cards. Sir, Class I officers and persons who are getting more pay, also go in for ration items. They are getting eight thousand rupees, nine thousand rupees, and yet they also go in for rationed items. Rationed items are to be supplied to those who are in the middle-income groups and low-income groups—and those who are below the poverty line.

The State Governments have to start more ration shops. I say this because in States like UP and in certain other States, for three thousand or two thousand cards there is one ration shop and, therefore, people living in remote areas are not in a position to go and get the materials. Therefore, for five hundred cards there should be one ration shop so that the supply that is made by the Centre is equally distributed among the people who are in need.

The statement of the honourable Minister is self-explanatory and it says that the Centre is much cerned about the supplies that they are making to the people of the various States. I would request the Opposition Members who are sitting on the other side not to politicise the issue because only three States are raising this issue.

Public Importance SHRI V. GOPALSAMY: The Centre

a matter of Urgent

has done it already.

SHRI V. NARAYANASAMY: I said, only three States are raising the issue. Now, I will include Tamil Nadu also. Sir, only four States are raising this issue and they want more supplies to be made by the Central Government because they would like to tell their people for political reasons that the Centre is not supplying these food items.

With these words. Sir. I conclude.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Now, Mr. Vajpayee.

श्री भ्रटल बिहारी वाजपेयी प्रदेश): उपस्था यदा महोदय, रुबसे पहले में आपको बधाई देना चाहता हं क्योंकि मैं पहलो दफा आपको इस उर्धेच आसन पर देख रहा हुं। मेरा भ्रापको दहुतं स्रभिनन्दन।

उपसभाध्यक्ष (श्री मीर्जा इर्शादबेग) : वन्यबाद ।

श्री ग्रटल बिहारिंगे वाजपेयी: इसके बाद मैं अपने मित तेल्ग देशम के नेता श्री उपेन्द्र को वधाई देना चाहता हूं जिन्होंने एक महत्वपूर्ण सामला सदन के सामने उठाया है। उसका जो राजनीतिक पहलु है उसकी चर्चा मैं वाद में करूंगा। उत्पादन, वितरण ग्रौर उपभोग ये तीना आवश्यक कड़ियां हैं जो देश के श्राधिक विकास के साथ जुड़ी हैं, जो व्यक्ति के जीवन के साथ जुड़ी हैं। मैं मंत्री महोदय के वयान को देख रहा था उसमें बताया है कि उत्पादन की वृद्धि हुई है लैंकिन वितरण के बारे में शिकायतें उठ रही हैं। उत्पादन में वृद्धि जरूरी है। वितरण में समानता श्रावश्यक है। स्रौर भ्राज हमारा देश विकास के जिस स्तर पर है उसमें धनी मानी लोगों के लिए उपभोग में संयम भी भ्रावश्यक है। श्रावण्यक वस्तुयों का वितरण ठीक तरह से हो इन्लिए सार्वजनिक वितरण प्रणाली बनायी गत्री है। स्पष्टतः राज्यों को उस वितरण प्रणाली को ठोक तरह से चलाना है। लेकिन विजया प्रणाली केन्द्र के उत्तर निर्भर करती है न गेंकि इन सारी वस्तु औं को वनुको भो केन्द्र ने भ्राने हाथ भें ले रखी है। प्रदेश अनर वसूत करना चाहते हैं तो उन पर सीमायें लगी हुई है। फूड करवोरेशन अप्रक इंडिशा कि दान स खरीवता है उत्तर अलग दान पर ये नहीं खरोद सकते हैं। स्वष्ट है, केन्द्र स्रोर प्रदेशों में सन्त्रोन्याधित संबंब हैं और अंगर दोनों में विवाद खड़ा होता है, दुर्भीय से जैता विवाद खड़ा हो गता है, इतमें न उपनोक्ता का लाभ होगा और न केन्द्र ग्रौर राज्यों के संबंत्र में सद्भावना **ग्रौर** सौहार्द रहेगा।

महोदय, इतका एक पहलू ग्रीर भी है । हम उत्पादक से सारी वस्तू रंखरीदते हैं, खातकर खाद्यान वस्तूरं, खादान खरीदते हैं, खाने की चीजें खरीदते हैं ग्रीर उन्हें उपमोक्ता को बेचते हैं। दोतों में कितना अन्तर होना चाहिए, भाज दोनों में कितना अन्तर है? उत्पादक से धान या गेहं किस भाव पर खरोदा जा रहा है ? उपमोक्ता को किस भाव पर उपलब्ब कराया जा रहा है? ये महत्वपूर्ग प्रश्न हैं ग्रीर इनको श्रांखों से ग्रीतल नहीं किया जा सकता है।

मैं ग्रापको गेहं का उदाहरण देना चाहता हूँ। ग्रांज दिल्ली में गेहूं के श्राटे का भाव नग है ? नग अन्टे की कीमत श्रीर जिस भाव से गेहं कि तानों से खरीदा जा रहा है, उसमें कोई संबंध है? गेहूं पीतने वाली एक मिल सरकार के अबीन भी है । वह कितना मुनक्षा कमा रही है ? उचित का वे उसको किनता मून का कमाना चाहिए? नगा यह देखना सरकार का काम नहीं है कि इसमें कहीं उत्पादकों के साथ तो अत्याप नहीं हो रहा है? कहीं उपयोक्ताओं को उचित दाम पर चीजें मुहब्बा कराने का उद्देश्य तो विकत नहीं हो रहा है ? लेकिन मुझे ऐसा लगता है कि यह भन्तर बढ़ता जा रहा है। इत प्रस्तर को कम करते की अवसकता है। यह ठोक है कि परकार सबतोडी भी देती है. खरीदने में भी देती है और कहीं कहीं बेवने में भी देती है।

लेकिन प्रावशक वस्तूएं ग्राम प्राहमी की पहुंच त दाहर हाँ जायें तो समझना चाहिए कि इन प्रणाली में सुधार की श्र.वराकता है । मैंने देवले आहे का उदाहरण दिया है । मेरे पात और भी उदाहरण हैं। उनमें इन वक्त मैं विस्तार से नहीं जाना चाहता हूं ।

दूसरी बात यह है कि पब्लिक डिस्ट्रिंगूगन विस्टम बहुा फैल रहा है। छोटे छाटे दुकानदार उतको चला रहे हैं। न्नाम ग्रादमी का उनके साथ संबंब ग्राता है । मैं दिल्ली का उदाहरण जानता हूं। बड़ी शिकायतें हैं। अञ्छा माल नहीं मिलता, उचित दर पर नहीं मिलता। कमी-कभी दुकान में माल नहीं होता । उपमोक्ता को वापप लौटना पड़ता है। दिल्ली के सारे लोगों को वितरण प्रणाली में शामिल भी नहीं किया गया है। दिल्ली में लाखों लोंगों ऐसे हैं जिनके पास राशन-कार्ड नहीं हैं। वे गरीव लोग हैं। वे अपनी आवश्यकता कहां से पूरी करेंगे? वितरण प्रणाली को ग्रौर भी विस्तृत करने की अन्वश्यकता है । अभी अन्य सात वस्तुत्रों का वितरण कर रहे अवस्यकता हो तो इसमें नई वस्त्रं शामिल की िये। कागज के दाम बहुत बढ़ रहे हैं । बच्वों के लिए कार्पियां खरोदना मुक्किल हो रहा है । कहीं-कहीं उचित दर पर काषियां सन्लाई करने की जिम्मेदारी प्रदेशों के प्रशासन ने ली है। जीवन रक्षक दवाग्रों की कीमतें बढ़ रही हैं । दवायें उपलब्ध नहीं हैं । यह सुझाव पहले भी आ चुका है कि वितरण प्रणाली में और भी अवश्यक वस्तुओं का मनावेश कराया जाय । अगर वितरण प्रणाली ठीक नहीं चलेंगी, अगर लोगों को राहत नहीं पहुंचेगी, तो सारा प्रयतन हमारा विकल हो जाएगा ।

श्रव ती री वात है। यह विवाद खड़ा हम्राइन बात को लेकर कि हमारे प्रधान मंत्री जी ने 15 जून को म्रान्ध में जाकर एक भाषण दिया । प्रधान मंत्री कांग्रेन के ग्रहाक्ष भी हैं। ग्रन्छा होना ये दो पद अलग होते । अब उन्हें राजनैतिक भाषण भो देना पड़ता है श्रौर

[औं म्रटल बिहारी वाजपेयी]

ऐसे भाषण देने पड़ते हैं जिनका निशाना प्रदेश सरकारों को बनाया जाता है।

श्री सुख राम: प्रधानमंत्री भी पार्टी से होते हैं।

श्री भ्रटल बिहारी वाजपेयी: पार्टी के होते हैं । पार्टी का होना अलग बात है स्रौर पार्टी का ऋष्यक्ष होना स्रलग बात है। पहले कांग्रेन में परंपरा थी कि पार्टी ऋष्टाक्ष म्रलग होगा और प्रधान मंत्री अलग होगा। अब अपने दोनों को एक कर दिया । प्रधान मंत्री की दोहरी भूमिका हो गई। वह जब कभी कांग्रेस ऋध्यक्ष के नाते बोलते हैं तो ऐसी बात कहते हैं जो प्रधानमंत्री को कभी नहीं कहनी चाहिये।...(व्यमधान)... प्रज ग्राप प्रानी बातों को याद मत दिलाइये। जब प्रधान मंत्री किसी मुख्य मंत्री के लिये कहे वि वह चीट है, ठग है, मैं तो समझता था कि ठग प्रथा खत्म हो गई है मगर श्राधनिक भारत में ठग प्रथा चल रही है। मुख्य मंत्री अगर ठग हुआ तो प्रधान मंत्री क्या हुआ ? मैं इस शब्द का उल्लेख करना नहीं चाहता । यह विवाद बड़ा दुर्माग्यपूर्ण है। आंध्र में कित कीमत पर चावल बेचा जा रहा है इसकी तो प्रधान मंत्री को पूरी जानकारी प्राप्त कर लेनो चाहिये थी। फिर भी ठग शब्द का प्रयोग नहीं करना चाहिये था। भ्रच्छा यह होता कि वे मुख्य मंत्री को कहते कि हम आपको सस्ता चावल दे रहे हैं ग्रौर श्राप महंगा वेच रहे हैं, यह ठीक नहीं है। ये बातें सभा के मंच पर प्रगर विवाद का विषय बन ई जायेंगी तो इसते देश की राजनीति का स्वस्थ रूप नहीं उभरेगा। होना तो यह चाहिये था कि प्रधान मंत्री कहते कि मुझे गलत जानकारी मिली थी। मैं मुन रहा हूं कि कांग्रेस के मित्र कह रहे हैं कि उन्होंने 1986 की बात कही थी। यह 1989 है श्रौर 15 जून का भाषण है। अगर प्रधान मंत्री ने गलत कहा तो उन्हें कहना चाहिये कि गलती हो गई । बड़े लोग गलतियां करते हैं श्रौर वड़ी गलती करते हैं। मगर जो गलती करता है और अपनी गलती मान लेता है तो वह सबसे बड़ा होता है। गलती हुई,

श्रगर में गलती कहं तो मझे मानना चाहिये । अगर नहीं मानता समझिये कि मैं छोटा हूं। अब इसकी सफ ई दी जा रही है जिलकी कोई सफ ई नहीं। वे तीन रुपये में जावल बेच रह हैं इसकी भालोचना हो रही है। नागालैंड में जो चावल केंद्र स जा रहा है वह तीन रुपये में बेचा জা रहा तीन जिलो। मेरे Teg पान Leader of the Opposition, Nagaland Legislative Assembly Mr. K. L. Chishi.

उन्होंने प्रधानमंत्री को िखा है। मेरे हाथ में एक कादी आ गई है, पड़ोस में से। हमारे पड़ोसी से संबंध अच्छे हैं। मैं उसको उद्भुत करना चाहता हूं:

"I beg to draw your attention to the fact..."

उन्होंने भी आंध्र का उल्लेख किया है कि आपने आंध्र के मुखा मंत्रो पर आरोप लगाया है, आपने आंध्र के मुख्य मंत्री की आलोचना की है कि वे 1.80 रुपया में चावल बेच रहे हैं। फिर असे उन्होंने लिखा है कि :

"I beg to draw your attention to the fact that in Nagaland the Congress (I) Government headed by Mr. S. C. Jamir, Chief Minister of Nagaland has made common rice available to the people of Nagaland who are 90 per cent Tribals at Rs. 3 per KG, even at Dimapur town and Kohima which are nearest to the railhead."

श्रीर धांकड़े भी उपलब्ध किये जा सकते हैं। पंडित सुख राम जी स्वीकार करेंगे कि इसके लिये ग्रलग-श्रलग राज्यों ने श्रलग-श्रलग कीमतें निश्चित कर रखी हैं।

श्री **सुख रामः** फाइन ग्रौर सुपर फाइन की ग्रलग-ग्रलग कौमतें हैं।

श्री भटल बिहारी वाजपेयी: फिर आप वहीं कह रहे हैं । प्रधान मंत्री का भाषण, उनका सुदर्शन चित्र मेरे पास है।

इसमें फाइन ग्रौर सूपर फाइन का फाइन डिसटिन्क्शन नहीं है। यह सब धान वाई । परेरो है । यह नहीं होना चाहिये था। नाग नैंड में यह 3.50 रुपया है। **आगे** उन्होंने लिखा है कि 3.50 रुपया उपभोक्ताओं को पड़ रहा है । यह कैंने बिक रहा है? या तो स्वीकार की िये कि हम निस भाव से प्रदेशों को दे रहे हैं प्रदेशों ने अपनी दष्टि न फैनला किया हुआ है । एक दूसरे पर आरोप प्रत्यारोप करने की नरूर नहीं है। लेकिन आरोप प्रत्यारोप किये जा रहे हैं। यह ठीक है कि चुनाव का साल है और ऐसी बार्ते कही जावेंगी जो नहीं कही जानी च हिये। मगर इप विवाद में प्रधान मंत्री फंप जांय **ग्रौर** किसो मुखा मंत्री को ठग कहें यह ठीक नहीं । कोई मुख्य मंत्री अगर दिन में अपना काम करता है ग्रौर रात में श्रभिनय करता है तो प्रधानमंत्री को क्या ग्रापति है।

श्री राम श्रवधेश सिंहः प्रधान मंती श्रमिना करते हैं तो कीन रोकता है। (व्यवधान)

श्री ग्रद्रल बिहारी वाजपेयीं: इसमें कोई आपत्ति की बात नहीं है।

श्री रऊफ वलीउल्लाह (गुनरात) : अर्थने एक कंकर से दो पक्षी मारे हैं ।

ेश्री अटल बिहारी वाजवेयी: पगर आप तो बोन रहे हैं पक्षी मरा कहां है? उपत्रभाष्यक्ष महोदय, प्रज में एक और मामना नठाऊंगः । शक्कर के दाम इनने क्यों बड़े हैं? मैं लवाऊ गा था. कारपोरेणत के इलेक्शन में, आप जो हारे हैं उसका एक कारण यह भी है कि शक्कर के दाम बहुत बढ़ गये और लोग द्खी हैं। साढ़े नी रुपये प्रति किलोग्राभ शक्कर, क्या श्रीचित्य है इपका? अब नो गर्मी नहीं है, थोड़ी थोड़ी बरमात भी शरू हो गई है, शरवत की उतनी मांग नहीं है, शादी-विवाह का मौसम भी खत्म हो गगा है। शक्कर की मांग गिरनी वाहिये मगर भाव बढ़ रहे हैं। उस दिन पंडित सुख राम जी ने कहा कि थोक में शक्कर के भाव गिर गये हैं। तब मैंने पूछा था कि आप थोक में खरीदते हैं या फुटकर में खरीदते हैं?

हम लोग तो फुटकर में सामान खरीदते हैं थोक में नहीं। इन देश का दर्भाग्य यह है कि अगर थोक में दाम गिर जाता है जो वह फुटकर में प्रतिलक्षित नहीं होत<sup>ा</sup> है, प्रतिबिम्बिंग नहीं होता है। इह एक अलग कहानी है। यह मुनाफाखौरी की कहानी है. यह भष्टाचार की कहानी है। अब यह ठीक है जाप कहेंगे कि लेबी की शुगर अधिक रिकाज कर देते है, दाम क**म** हो जाता है मगर उस काम नहीं चल सकता । ग्राम उपका कोटा बढ़ाइपें, प्रति व्यक्ति को भिलने वाली शक्कर की सात्रा बढाये, दाम पर नजर रखिये । डा॰ लोहिया दाम बान्धों की वात किया करते थे । मांग यह नहीं हो रही है, मैं यह मांग नहीं कर रहा हूं कि आप नियन्त्रण लग दें। उन ती श्रभाव पैदा होग, उसक्ते **भ**ष्टाचार बढ़ेगा लेकिन गरोब लोग जिनके लिए आपने यह वितरण प्रणाली बनाई है विकसित की है िनभे लिए आप चल रहे हैं उन्हें उचित दर पर पर्याप्त मात्रा में ावश्यकता की वस्तुएं उपलब्ध करने का प्रबन्ध होना चाहिए। यह आपकी मिमेदारी है और राज्य सरकारों की भी जिसे दारी है लेकिन श्राप प्रवन्ध नहीं कर पा रहे है ग्रंप यह चनाव साल मैं दि आप प्रबंग तही कर पाएंगे तो यह बहुत महंग पहुंगा। पंडित सुख राम जी बाद रहिए हिभाचल भी इत्तत वर्गानहीं। धनवाद।

SHRI RAOOF VALIULLAH: Mr. Vice-Chairman, Sir, only a few days ago the Chief Minister of Gujarat and the President of the Gujarat Pradesh Congress Committee met the hon. Prime Minister and submitted a note on the difficulties faced by the people of Gujarat due to inadequate supply of sugar, edible oil and other essential commodities and pleaded for an enhancement of supplies by the Central Government.

Sir, last year and this year again, we had very good monsoons, barring floods and heavy rains in some parts of the country like parts of Maharashtra, Andhra Pradesh, Kerala and North Eastern Staes. The rains have

#### [Shri Raoof Valiullah]

boosted the prospects of yet another bumper crop in the country. It is also on account of this that the country achieved self-sufficiency not only in foodgrains but effected considerable reduction of imports of edible oils also. Still the people are facing difficulties due to inadequate supply of essential commodities like wheat, rice, sugar and edible oils. Sir, even with regard to kerosene the people, particularly in the rural areas complaining that they do not get sufficient quota. Sir, the production of rice in the country during the current increased substantially. An additional quantity of about 15 million available in the market tonnes is from this year's kharif production. Because of higher level of allotments during 1987-88 and 1988-89 to tackle the situation created by severe drought and also due to unprecedented floods, the procurement in some States fell. Accordingly. allocation of rice was reduced in the case most of the States. But again during the period December 1988 April, 1989, 18.57 lakh tonnes have already been distributed to various States. أنو

Sir, distribution of foodgrains public distribution system and other programmes has been increasing every year. From 85 lakh tonnes in 1984-85, it has increased to 159 lakh tonnes in 1988-89. Wheat production also gone up by 90 lakh tonnes in the country, from 451 lakh tonnes in 1987-88 to 541 lakh tonnes in 1988-89. Then, there is something wrong with the public distribution system that they do not get at the lowest level, at the common man's level. the essential commodities. I would therefore, plead with the Government that it is high time that the entire distribution system should be overhauled in view of the bumper crop on the one hand, that is availability on the one hand, and the difficulties faced

by the people in not getting essential commodities, on the other.

Sir, I would come to my State of Gujarat. As far as Gujarat is concerned, the fair-price shops been experiencing shortage of sugar, edible oil and other essential commodities. In the open market, free sale sugar is sold at Rs 9.50 per kg, and in the fair-price shops, levy sugar is sold at Rs. 5.25 per kg., at the rate of 400 grams per head. Earlier, through the fair-price shops, free sale sugar was available but now this has been discontinued and with the rise in price in open market, it is becoming increasingly difficult for the common man to purchase sugar for his daily use. As far as edible oil concerned, fair-price shops have discontinued distribution of palmoline in Gujarat. It is surprising that when Gujarat faced an acute drought situation for the last four vears, edible oil was being distributed through public distribution system, through the fairprice shops. But now it has been discontinued. The minimum quantity required per month is 5000 tonnes. I. therefore, plead with the Union Government that enough quantity imported palmoline may be made available to Gujarat to overcome this shortage. This year there has been a bumper crop if the oilseeds and the State Trading Corporation has even cut down its imports. But surprisingly, groundnut oil in Gujarat, in city, is being Ahmedabad sold at Rs. 360 per tin of 15 kgs. Even the worst year of drought, four years ago, this price had not gone beyond Rs. 380 per tin of 14 kgs. Sir, I do not know whether you have come across the statement made by Governor of Gujarat in a public meeting that the situation is very alarming. He was surprised that edible oil in Gujarat was being sold at Rs. 360 per a 15 kg. tin. As I said, even in the worst years of drought. it had never gone beyond Rs. 380. I think the hon. Minister must tell us as to what are the reasons for this.

As Mr. Jagesh Desai pointed out, if there are unscrupulous elements taking advantage of the situation, Government must come down heavily on them. This will save not only the common man but it will also ease the situation as far as the States are concerned.

The quota of wheat and rice continue to be given to Gujarat. But widespread comthere have been plaints-even the Gujarat Government has complained—that the wheat and rice supplied from Punjab has been rain-soaked and, in some places, it has been described 'unfit for human consumption'. I would like to know whether such complaints have been received from the State Government. Only this morning, the hon, Minister of Civil Supplies, Gujarat, talked to me and he told me that the wheat and rice which has been supplied this time from Punjab is not fit for human consumption as it is rain-soaked. Therefore, I plead with the Central Government that something must be done in the matter and enough quantity, sufficient quantity, should rushed to the State of Gujarat.

Same is the case in regard to the supply of kerosene. There is a deficit of nearly 2,500 kl. every month. The policy of the State Government to issue new licences, particularly to the jobless textile mill workers and freedom fighters has suffered on account of this paucity. As you are aware, in Ahmedabad, there is problem, there is a crisis, in the textile industry and the Union Government and the State Government have decided that these licences would be issued to the jobless mill workers, Now, the State Government says that because of the paucity of kerosene, they cannot issue more licences. I would, therefore, request the hon. Minister to see whether this situation can be eased. I, really, would thankful to the Union Government if sufficient quantities of rice and other essential commodities are rushed to the State of Gujarat. Thank you.

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VICE-CHAIRMAN (SHRI THÉ IRSHADBAIG): Shri Kul-MIRZA karni.

थी राम अवधेश सिंह: उनकी अस पीछे बुलवाइये । एक इधर सं श्रीर एक उधर से होना चाहिए।

VICE-CHAIRMAN (SHRI THE MIRZA IRSHADBAIG): Mr. Kulkarni, I think you can wait.

SHRI A. G. KULKARNI: All right. Sir. Even if I do not speak, there is no problem.

SHRI KAMAL MORARKA (Rajasthan): Mr. Kulkarni, we want hear you.

SHRI A. G. KULKARNI: Who wants to hear me!

VICE-CHAIRMAN THE MIRZA IRSHADBAIG): At least the Chair.

SHRI A. G. KULKARNI: The Chair has to hear.

श्री राम श्रवधेश सिंह : मान्यवर, कांग्रेसी लोगों को अच्छा नहीं लगेगा, यह बाद ठीक है । जो बात अच्छी नहीं लगेगी .. (व्यवधान)

उपसभाध्यक्ष (श्री सीर्जा इशीववेग) ! श्राप फिक्र मत की निए कि किसको श्रन्छ! लगता है, किसको अच्छा नहीं लगता है। वह जाने दीजिए, मंगर आप अपनी बात जल्डी ये तीन मिनट में खत्म की शिए।

श्री राम प्रवधेश सिंह: उपसभाध्यक्ष जी; यह बयान जो माननीय मंत्री जी ने दिया है; उसमें कहीं भी उन्होंने अपने विभाग की नीति के बारे में कई चर्चा नहीं की है. बुल्कि एक सनाट बबान, गुमराहकारी बंबान दिया है । यब मैं इनके पैराग्राफ छह जो लेता हूं । इतमें इन्होंने कहा है :

# श्री राम अवधेश सिंह]

"The bumper crop of oilseeds during the year 1988-89 has increased the availability of indigenous Oils in the market. The prices of these oils have also come down."

तो यह कितना इन्कोज हुआ, यह सदन को बताना चािये ग्रीर इप साल बढ़ोतरी कितनी हुई ग्रीर बढ़ोतरी की बनह से दाम कि तो घटा है ? तो यह कहते हैं कि दाम इतना घटा है, तो हम लोग इनको जोभ पकड़ लेते कि आप कह रहे हैं कि दाम घटा है, पर दाम ज्यों का त्यों है, या दाम बढ़ गया है। तो बहुत चतुर ई से, चालाको से बचने के िए इन्होंने कहा कि दाम धट गया है ग्रीर प्रोडक्शन अट गया है।

तो इत तरह का गुमरहिकारी जयान मंबी जी आप न दिया करिए । कन से कम सदन में अह्ये, तो पुरी सफाई ा अड्ये ग्रीर नीमा सफ करके अड्ये। सब से पहली बात तो यह है कि एक म्रोर म्राप कहते हैं पैामाफ एक में कि इस साल खरोफ फसल को बम्पर उत्पादन की वजह से 15 मिलियन टन ज्यादा राईस पैदा हुआ। अब 15 मिलियन टन पिछले साल से ज्यदा पैदा हमा भीर इस साल चंकि हरियाणा श्रीर पंजाब में बाढ़ न्ना गई<sup>ें</sup> इसलिए म्नाप राईस को इकट्ठा नहीं कर सके, यह आप कारण दे रहे हैं। तो पिछले साल तो कम पैदा हुआ था तो हरियाणा श्रीर पंजाब से श्रापको पूर्ति थोड़े हुई ? टोटल प्रोडक्शन मिलियन टन आपका बढ़ गया 15 तो राईस की आपूर्ति फिर 20 परसेंट क्यों घटाते हैं? यह परस्पर विरोधी बयान है। अगर आपका 15 मिलियन टन बढ़ा है तो फिर 20 प्रतिशत घटाने का कोई ग्रीचित्य नहीं है । ग्राप यह बात कह सकते हैं कि भ्रापको मोबाइल करने में एक जगह से दूसरी जगह भेजने में कुछ समय लग सकता है, लेकिन आप यह श्राधार नहीं ले सकते कि हमारे पास सामान नहीं है । मान लीजिए, इस देश के किसी कोने में जरूरत है तो सैन्ट्रल पल तो इसीलिए है कि किसी सूबे में, किसी

हिस्से में कमी हो तो वहां सैन्ट्ल पूल से ग्रनाज पहुंचाया जाएगा, चावल पहुंचाया जाएगा, गेह्रं पहुंचाया जाएगा । इसीलिए तो सैन्ट्रल पूल है। क्या यह पजा के लिए हैं? ग्रापके पास चावल जमा कर दिया जाएगा ग्रीर ग्राप उसकी पुजा करिए ? बाद में उसमें कहिए कि 2 परसेंट, 4 परसेंट चूहा खा गया श्रीर चुहा खाने के नाम पर फड कार्पोरेशन के पदाधि<sup>ह</sup>ारी उसको लुट<sup>े</sup>लेंगे । उसमें 200, 300 400 करोड वे हर साल लूटते हैं। तो उस बात को मत बताइये। श्रीप इस अपनी कमी की हम लोगों के सामने रखिए, क्योंकि सदन सुप्रीम हैं, सरकार सुप्रीम नहीं है, यहां हम लोगों को खुल कर बात कहिए । तो यह दो बातें ग्रापके परस्पर विरोधी बयान हैं।

a matter of 'Urgent

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अब 🗓 ग्रंतिम बात वहना चाहता हूं कि जो ग्रापने कहा है कि हम लोगों ने सब पब्लिक डिस्ट्रोब्य्शन सिस्टम ठीक कर दिया है लेकिन में आपको याद दिलाना चाहता हुं कि. ेने आपको एक चिटठी लिखी थी ग्रीर दो बार टेलीफोन किया था कि हमारे यहां जो गेहं दिया गया तो उसमें आधे से अधिक कंकड बालू ग्रीर अनाज का छिलका है जो कि उसमें मिलाया हुआ है। ंने उसकी रिपोर्ट की, श्रापके फुड कमिश्नर लिखा । उसने विसी श्रादमी को भेजा टेलीफोन करने पर ग्रौर जांच कराया । तब वह दुक्तानदार हमारे यहां आकर कहने लगा कि मश्राफ कर दीजिए हम यह क्यों मुद्रांफ करें । तुम जब एम॰पी॰ को ऐसा दे रहे हैं तो श्राम जनता को कैसा खिलाते होंगे ? हमारा तो टैस्टिंग प्वाइंट यह है कि हम जो लड़ते हैं अपने लिए नहीं, हम लड़ते हैं इसलिए कि जब यहां ऐसा सप्लाई करते हैं, तो भ्रीर जगह कैसा सप्लाई करते होंगे? यह माननीय पं० सुख राम जी को हमने कहा ग्रीर इन्होंने कहा कि उसकी दुकान कैंसल करेंगे ग्रीर हम जांच करायेंगे । हमने कहा कि सारी जगहों में ऐसी भ्रनाज की सप्लाई होती है । तो माननीय मंत्री जी ने कुछ नहीं किया।

उसकी दुकान कैंसल भी नहीं की, वैस्टर्न होर्ट में जब में रहता था तो वहां से हि राशन की दुकान से अनाज आता था।

Calling Attention to

एक माननीय सदस्य : क्या यह दिल्ली का है ?

श्री राम अवधेश सिंह: हां, दिल्ली कीं स्थिति मैं कह रहा हूं । इस पर मेरा चार्ज है कि उन लोगों ने मिलकर और कम से कम पब्लिक डिस्ट्रीब्यूशन सिस्टम के लोग\*

उपसभाध्यक्ष (श्री मोर्जा इशांदबेग):
नो-नो, श्राप ऐसा चार्ज नहीं लगा सनते।
श्राप सदन में बहुत समय से हैं, श्रापको
पता है कि किस ढंग से, कहां कैसे बोला
जाता है। श्राप यह ऐसा चार्ज नहीं लगा
सकते हैं।

श्री राम ग्रबधेश सिंहः में इन पर चार्ज कर रहा हूं कि मैंने खुद इनसे रेक्वेस्ट किया, उस दुकान को कैंसल करिए ग्रीर वह दुान कैंसल नहीं हुई ग्रीर उस पर कोई जांच नहीं बैठी। यह इतना चार्ज है मेरा।

श्री सुख राम: माननीय सदस्य ने जो इलजाम लगाया है वह बेबुनियाद है। यह बड़ा वाइल्ड एलीगेशन है।... (व्यवधान)

श्री राम भ्रवधेश सिंह : वाइल्ड एलीगेशन नहीं हैं । . (व्यवधान)

श्री सुख रामः सुनिए, ग्राप जिम्मे-दारी से यहां बोल रहे हैं।

श्री राम भ्रवधेश सिंह: मैंने श्रापको लिख कर चिट्ठो दी श्रीर मैंने श्रापको कहा... (व्यवधान)

श्री सुख राम: मुझको उम्मीद नहीं है श्रीर श्राप इस तरह की बाजारी बातें कह रहे हैं। मुझको श्रफ्सोस है कि श्राप इस तरह की बातें कर रहे हैं। ... (ब्यवधान)

श्री राम ग्रवधेश सिंहः मैं तो चैलेंज के साथ कह रहा हूं।

श्री सुख राम: श्रापकी बात बेबुनियाद है। .. (व्यवधान)

उपसभाध्यक्ष (श्री मीज इशदिवेग) : . इसको ग्राप निकाल दीजिए।... (व्यवधान)

श्री राम श्रवधेश सिंह: मैंने श्रापको कहा श्रीर श्रभी जो गेहूं मिल रहा है मैं कल श्रापको दिखाउंगा। मेरे घर में जो गेहूं श्राता है, मैं हाउस में लाकर रखूंगा। श्रीर मैं कहूंगा कि यहाँ से जांच कराई जाये 5.00 मन्पर तब श्रापको पता चलेगा कि

गेहूं कैसे आता है? आप बड़ी-बड़ी बात करते हैं पब्लिक डिस्ट्रिब्यूशन सिस्टम की, यह ठीक हो गया वह ठीक हो गया। लेकिन कल मैं यह सदन में रखूंगा आप श्राइएगा श्रीर मेरा चेलेंज स्वीकार करिएगा।

श्री कमल मोरारका : ग्राज क्यों नहीं लाए ?

श्री राम श्रवधेश सिंह: मैं नहीं जानता था कि इस पर बहस होगी। मैं इस दिन के इंतजार में था और मैं इनको बेइण्जत करना चाहत था सदन में, कि मेरे कहने के बाद, मेरे चिट्ठी लिखने के बाद भी इन्होंने उसकी दुकान केन्सिल नहीं की।

मैं दूसरी बात कहना चाहता हूं नीतियों के बारे में ... (व्यवधान)

एक माननीय सदस्यः नीयत चाहिए, नीति से क्या होगा ?

श्री राम श्रवधेश सिंह: यह बात ठीक कही, नीयत नहीं है तो नीति क्या होगी।

उपसभाध्यक्ष (श्री मीज हिर्शादबेग) । श्राप्का समय खतम हो गया । चलिए श्रंतिम वाक्य बोल लीजिए ।

श्री राम श्रवधेश सिंहः मैं बोल रहा हूं, एक, दो मिनट ग्रीर ज्यादा से ज्यादा लूंगा।

<sup>\*</sup>Not recorded.

उपत्रमाध्यक्ष (श्री बीजी इशदिबेग) : चलिए एक मिनट बोल लीजिए।

श्री वीरेन्द्र वर्भा (उत्तरप्रदेश): इनका समय तो कभी खतम ही नहीं होता । ग्रापने कर दिया हो तो ग्रलग बात है।

श्री राम ग्रवधेश सिंहः मैं कह रहा था, ग्रगर दाम बांधने की नीति पर सरकार नहीं चेलेगी।... (ब्यवधान)

श्री वीरभद्र प्रताप सिंह: कभी किसी को बेइज्जत नहीं करना च हिए।

श्री राम श्रवधेश सिंह: बेइज्जत जो होने लायक होगा, वह तो होगा।.... (ड्यवधान)....तो जनता राज में चीनी का दाम क्यों गिर गया ? किसलिए गिर गया ? मार्च में श्रचानक चीनी तो पैदा नहीं होती ? 24 मीर्च को जनता पार्टी सरकार ने शपथ ली श्रीर पांच रुपए चीनी जो बाज रे में थी, वह 2 रुपए 10 पैसे पर बिक गई, यहां तक कि चावल से बदली जाने लगी, ज्लास्टिक के टूटे जूते से बदली जाने लगी। श्राखिर क्यों ? इसलिए कि हमने एक यूनिफाम नीति बनाई। श्राप चीनी के दाम इसलिए नहीं रोक पा रहे हैं क्योंकि श्रापका डयूल सिस्टम है, प्राइसिंग का ।

श्री वीरभद्र प्रताप सिंह : गन्ना क्या हिसाब बिका, चार रुपए विवटल । इसे मत भूलिएगा ।

श्री राम श्रवधेश सिंह : सुनिए सुनिए, अगर वह किहएगा तो उसके लिए श्रलग बहस चाहिए । लेकिन, श्राप यह समझिए कि श्रापका जो हयूल सिस्टम है प्राइसिंग कां, चीनी का खुले बीजार में कुछ दोम श्रीर कंट्रोल रेट में कुछ दूसरा दाम । श्रव श्राप खुले बीजार में दूसरी कीमत रखेंगे श्रीर कंट्रोल की दुकान पर दूसरी कीमत रखेंगे श्रीर कंट्रोल की वढ़ ज एगी। इसलिए पोलिसी में यह करना चाहिए कि एक यूनिफार्म पालिसी चीनी की कर

दीजिए, फिर देखिए, चीनी का दो ग्रंभने ग्रांप घट जाता है या नहीं । उत्ते हमको जरूरत हो नहीं पड़ेगी । जित-जित चीज का ड्यूल सिस्टम, प्राइसिंग करेंगे, जसे ग्रांपने सीमेंट को किया तो फिर उसका भी दाम बढ़ गया । इसी तरह जिस चीज का ड्यूल सिस्टम करेंगे, प्राइस्मिंग करेंगे उसकी कीमत बढ़ेगी।

श्री जगेश देताई: सीमेंट को निकाल दिया तो सीमेंट का प्राइस बढ़ गर्या है। ग्रापको पता नहीं, सीमेंट को निकाल दिया है ... (ब्यवधान)

श्री रःम भ्रवधेश सिंहः नहीं, श्रापने तो डयूल सिस्टम रखा था न ?

श्री अगेश देत ई: इसको निकाल दिया, इसलिए बढ़ गया है।

श्री राम अवधेश सिंह : डीकंट्रील तो अब किया है ग्रापने। लेकिन डयूल सिस्टम था कि नहीं ? वह तो 27.00 रुपए से अपने लिया था और अब 85.00 रुपए हो गया, तो ग्रापने ऐसा किया। लेकिन डयूल सिस्टम से पहले 27.00 रुपए बोरा था और तब ग्रापने डयूल सिस्टम किया था

उपसभाध्यक्ष (श्री मीजि इश्रादिबेग): ग्राप चेवर को ऐसे कीजिए ग्रीर खतम कीजिए।

श्री राम श्रवधेश सिंह: मैं खतम कर रहा हूं। मान्यवर। एक नीति सरकार बनाए श्रीर वह खाद्यान्न के बारे में यह बनाए कि दो फसलों के बीच में एक निश्चित ही श्रंतर होगा दाम में। जैसे कि डाक्टर लोहिंग कहते थे—-दो फसलों के बीच में श्रांतर हो। श्रव वह कहते थे कि बीस प्रतिशत का श्रंतर हो, बीस फीसदो से श्रधिक का श्रंतर दोम में न हो। श्रांतर ऐसी पालितों श्रांप बना देंगे श्रीर सरकार उस पर सखी से चलेगी, तो निश्चित तौर पर खाद्यान की कोमतों पर हम लोग कंट्रोल कर सकते हैं।

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उपसभाध्यक्ष महोदय, श्रीर जो चीजें हैं, जो इंडस्ट्यिल गुडस हो जाती हैं, जो केपिटल की छायाँ से गुजरती हैं श्रीर पुजीपतियों के कंद्रील में आ जाती हैं, उसको भी हम लागत खर्च से डयोडे से ग्रधिक पर नहीं बेचने देंगे, ढुलाई खर्च लगा करके । ऐसी ग्रांप पालिसी कुछ बना लीजिए तब तो कीमत में सत्लन ला सकते हैं ग्रीर तब ग्राप कुछ कर सकते हैं। इसलिए मेरों सूझान है इस सरकार से कि दाम बांधने की एक ठोस नीति बनाइए और केवल दाम घटाने की निति बन इएगा तो दाम कभी घटेगा नहीं । इसलिए एक नीति बनाइए दाम बांधने की, जो डा० लोहिया कहा करते थे। धन्यवाद ।

SHRI A. G. KULKARNI: Mr. Vice-Chairman, I thank you very much for calling me. I think much has been said about the whole difficulty in the whole country as well as that in Maharashtra.

Mr. Vice-Chairman, at the outset I draw the attention of the Minister to a very dangerous statement by an hon, friend of mine, if I have understood him correctly, that every State has to produce and contribute to itself and to the Central pool. I think, this is a federal country. Many States are surplus in products; many States are deficit in some products. In Maharashtra we produce about 30 per cent to 40 per cent of sugar, and if we say that we are not going to supply this unless wheat is given to us, it will be the nost dangerous precedent. A friend of mine from our side has spoken about that. Perhaps, he is a young man and might not be knowing the character of this country.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): The same thing about Gujarat also.

SHRI A. G. KULKARNI: I think the Minister will please correct me if I am wrong I do not know whether I am wrong or right. But as far as my experience goes, this is a very pernicious statement, and it should not be made.

Then it applies to cotton, and oil seeds also. Gujarat itself produces the maximum oilseeds. Punjab produces oilseeds. So, this type of statement at least I did not expect on the floor of the House of Elders. Why I said it is that it really hurt me because the character of this country is federal, and we are all one. One is for all, and all are for one, and we are all brothers and go hand in hand.

Mr. Vice-Chairman, I am the position of Mr. Sukh Ram as the Minister οf Civil Supplies. ·like that of the wife of a poor teacher who has got four, five children and gets a limited pay. His wife has to meet the requirement of every child, her husband, look after relatives and others. I am aware with what difficulty he is managing the food portfolio of this country. It is because, Mr. Vice-Chairman, as he has stated in the statement food is amply produced but the difficulty is that we are still not able to evenly distribute it through cur public distribution system though every year we are improving our performance. The position in the rural areas, Mr. Sukh Ramji, if I tell you. is beyond conception.

Very recently, last month when I held some meetings of sarpanches on the new Bill and visited six, seven taluks, I found that they were all happy about the new scheme of Jawaharlal Rozgar Yojana and panchayati raj, giving more money for the people. But they say, there is no food. About sugar, in the Maharashtra belt particularly in the Sangli area there are ten sugar factories. You know it much better. But sugar is sold in the rural areas at Rs. 10. No sugar is available.

Then there are some malpractices and malfeasance indulged in by, what you call, licensed vendors of essential

[Shri A G. Kulkarni] commodities. Because of that it is a slow improvement. I do not want to attack because I know the difficulties Unless I and how it can improved. am improved, people cannot be improved. Everybody has to improve. That is why this difficulty. During my tour to the Talukas I found out that guarantee employment here is an scheme in Maharashtra. Sukh Ram Ji knows that. He has visited some of these areas. There-somebody has said; perhaps Jagesh Desai has said—they give 400 grams. They do a very heavy work. The amount of gram given to those working under the employment guarantee scheme should be increased. If you do so, their capacity to do work will increase. Ladies break stones and do all sorts of manual work there. So, some type of attention should be given to their requirements also. I do not know whether in the new Rozgar Yojna you are donig it or not, but under this scheme you will have to increase this amount.

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Now I would like to refer to one more Point. Last time I spoke on this. My friends also might have spoken on this. Position of Bombay and other metropolitan cities is very bad. I do not know how the Government is managing the situation in Bombay, Fifty per cent of the people there do not get palm oil. That was the statement made by the Civil Supplies Minister in the Assembly. Same is the situation in regard to sugar. The Sugar Federation has now made available some sugar, but that is just a drop in the ocean. I am aware that the State Government has called a meeting. They have stated that the quota for Maharashtra has been slightly increased, but it is not commensurate with the availability with the Central Government. Still we are short by 20 to 25 per cent. Under the present conditions it is very difficult for the State Government to meet the demands for rice, wheat, plam oil, kerosene and other products.

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I would like to plead with Sukh Ram Ji on one more aspect. Because of the floods the entire economic The picture in picture has changed. regard to availability of food other essential commodities has been shattered overnight. I can tell you that one of my trusts works in an Adivasi area in the Raigad district called Zambulpada, Overnight the whole village, was under water. It is a totally Adivasi area, Some four or five days back the State Government dropped food packets through helicopters, but on account of floods there is an increased demand for food. Bhajan Lal Ji told me when he went round all these areas that more food would be rushed to Maharashtra. I would plead with Sukh Ramı ji to help Bhajan Lal Ji and the Chief Minister of Maharashtra to supply food to those affected. Affected area is right from the Marathwada area. I think Shiv Raj Ji's town Latur, and also Beed, have seriously affected. Then the Konkan area and some parts of Kolhapur have been very much affected. I cannot describe the situation. It is a tearful situation there. One cannot describe the people's agony in speech. I am neither a poet nor a Kawaliwala.

a matter of Urgent

Public Importance

## हमारे वाजपर्या जी बोलते हैं जो कविता, वह पंडित में नहीं हुं

But I only want to request you that the difficulties of these people are very serious. At least you assure us that food will be rushed there. Because of the floods extra food and extra kerosene and extra palm oil is the need of the hour. I would plead with you to supply that.

PROF. SOURENDRA BHATTA-CHARJEE (West Bengal): Mr. Vice-Chairman, Sir, perhaps, it may be said that we have got enough food for thought during this day-long calling attention motion. At one stage I was apprehensive that it might have to be continued overnight but now mercifully the end seems to be near. But before entering into the question of allocation to this or that State, I

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would at the ouset refer to a particular point of view which was raised here, I think, by Mr. Gurupadaswamy about the philosophy of the rationing system, what it is expected to do and what it intends to do. Now, from that point of view the concluding paragraph of the Minister's statement seems to me, to put it very mildly, to be very short of the requirements of the situation. It shows no commitment to the principle of the public distribution system. I do not know whether it is deliberate or accidental. I quote:

"While procurement and allocation of seven key essential commodities are made by the Central Government, the management of the distribution of these commodities under PDS is the Governresponsibility of the State ments/U.T. Administrations." rather a very impersonal statement. The Centre does some procurement some allocation, if I remember rightly. The Prime Minister of the country and also the President of the ruling Congress(I) party, a combination which is not favoured by Mr. Vajpayee at least in today's speech. off and on harps upon strengthening of the public distribution system. For quite a long time it has been the demand of the Left and then practically the entire Opposition that 14 essential commodities should be made available to the people of the country at a reasonable price and it would be the responsibility of the Union Government to ensure the supply of these commodities through the public distribution system. It is not just a question of an agreement with the Kerala State or with West Bengal in regard to jute. It is the responsibility of the Centre to regulate the market economy, first to reduce the hardship of the people. In this respect, West Bengal, Kerala, Andhra Pradesh and to a certain extent, Maharashtra, contend to have an organisational network. It develves on the Union Government to sustain that network and when an allegation has been made or any point has been made it is that the Central Government, it seems, is out to subvert that network of public distribution system. Otherwise, what would be the meaning of decreasing the quota of West Bengal rice from 125 thousand tonnes to 64 thousand tonnes? That is not 20 per cent. But the Minister has said, in most States. (Interruptions)...

. THE VICE-CHAIRMAN (SHRI MIRZA IRSHAGBAIG): Please conclude now.

PROF. SOURENDRA BHATTA. CHARJEE: Then regarding wheat, it has been said that the position is better. Still it has been reduced from 125 thousand tonnes to 80 thousand tonnes. But again these allocations are meaningless. They do not reach the States and whatever could reach the shops, is not, it is admitted, ration edible. So, all these aspects must be taken care of. It is not a slanging match between the Centre and the States. What Mr. Kulkarni said is the right approach. Rather it is for us to treat the country as a complete entity where each unit is to help the other. With that approach, the Central Government should countenance the problems that are being faced by differ rent States. That would be possible only if the Government of India recognises its responsibility in a povertystriken country like India which is; of the most poor, in third or fourth position. In this country, the Government of India has a responsibility to undertake the task of strengthening the Public Distribution System. If they do it in a casual way, they will do inculculable harm to the people of the country but in the long run, to themselves also. Thank you.

SHRI BIR BHADRA PRATAP SINGH: Mr. Vice-Chairman, Sir, I would like to make two-three points. But before that, I want to say that the hon. Member, Shri V. Gopalsamy while making his speech, has remarked about the hon. Prime Minister and used an expression "mean". I think that is most unparliamentary expression and must be expunged.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG); I will look into it.

BIR SHRI BHADRA PRATAP SINGH: Now, out of two-three questions that I wanted to make because I have heard the debate very patiently, the Central Government is assigned primarily two jobs. First is procurement. Mr. Minister, I am drawing your attention to the question that I pose before you and would like to clarification because I do not to mix problems of agriculture with distribution system because it will be far-fetched and it should not be done. If I touch on the problems of agriculture, then I shall be widening the scope of your statement which is confined to distribution system, particuarly mentioning only seven items. So, the sole responsibility of the Central Government is, first, procurement and second allocation. It is unfortunate that all these speeches that have been made. they have been this attacking allocation and nobody has even ventured to touch upon the management and distribution of these commodities and setting up of requisite number of fair price shops, enforcement of essential commodities and similar other legislation and lying down the scale of ration etc. etc. I do not know why this vital aspect as mentioned in paragraph 8 of the Minister's statement has been altogether lost sight of. It is not as if the Central Government is solely responsible for distribution also, for setting up of ration shops also, and for enforcing the provisions of Essential Commodities Act also. After all, there is a limit of jurisdiction as laid down in the statement and nobody from the other side has challenged the limit of jurisdiction. Then, according humble submission, the entire responsibility lies with the State ment. The Centre has only a limited responsibility and that is procurement. Nobody has even whispered about procurement. The whole attack is directed against the allocation. I would like to ask the hon. Minister

this question. Have you gathered any information or have the Oppositionled State Government supplied you with information that with the scaling down of their quota of supplies their distribution system has been hampeto be hampered' is not red? 'Likely the scope of my query to the hon. Minister. The conjectures may happen' or 'may not get distributed' are not the scope of my query. I want to know specifically whether a single instance or data has been provided to you by the Opposition-led Governments that on account of revision of allocation to them their actual performance has been hampered. I also whether the State want to know Governments, especially the Governments led by the Opposition who have attacked the allocation of the Central Government, have been able to perform their business well in distribution, which is the sole jurisdiction of State Governments. I want to know, as a Congress Member, whether these State Governments have performed duties well, particularly, in relation to the distribution and management, setting up of fair-price shops, enforcement of the provisions of the Essential Commodities Act and similar legislations. laying down scales of ration etc. etc. or not.

Now, the second question to which I want to draw your attention is the subsidy problem I tell you. Mr. Vice-Chairman, this is one thing which is being misused most in the country. The Food Ministry, Agriculture Ministry and all the concerned Ministries will have to revise their opinions about the subsidies because I find that subsidies are being grabbed by middlemen. They do not actually reach the for whom such beneficiaries amounts of money are being provided as subsidies. If this is the situation and if the State Governments are responsible for the management of these subsidies, will you take some step to substitute the sstem of subsidy by some other mode because it is my firm conviction-I am getting experienced, I am making a study-that

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actually the beneficiaries do not get these subsidies? So, are you, Mr. Minister, thinking seriously to wipe out these middlemen who grab the subsidies preventing the beneficiaries from Substitute it getting them directly? by some other relevant system so that the really poor sections of the people can get it.

thing which I wanted to Another point out which is very serious according to me is the question of wastage. Once upon a time when pepsi-Cola was debated in this country, Mr. Vice-Chairman. the amount of wastage per cent. to the tune of 15 And some mechanism should be evolved. It is your Ministry which is directly concerned with the problem of wastage. I have been writing letters after letters to the agriculture Ministry that research should be conducted, that, if necessary, the systems of other studied. countries should be minister, I want to draw your attention, if you can avoid this 15 per cent wastage of your foodgrains by making a study of other countries' systems and by getting research done in this country, then our production grow by 15 per cent. I can quote you two or three example. In America the loss is only to the tune of 5 per cent, in Japan the loss is to the tune of 5 per cent, in China the loss is 5 per cent, but in India the loss on account of damage to food crops is to the tune of 15 per cent. So we can follow any of the examples. We can make a study of the American system or the Japanese or the Chinese system which is the best so far as food preservatioin is concerned where damage or loss is minimal in the world. If we study and Chinese system in this apply the the loss should be country, then reduced to .5 per cent and India can save its crops from being damaged to the tune of 41 per cent, and that automatically increases our production. When we are discussing these 7 items, there is no point in unnecessarily mixing them up with production. The question of distribution itself has to be analysed very scientifically. How will you resolve the problem once the distribution system is the sole responsibility of the State Governments? How will you step into the jurisdiction of the State Governments? Once you step in, the argument of State autonomy will automatically be raised. And Mr. Upendra will ask why the Central Government should interfere with it. You have given the distribution system in the hands of the State Governments and your role is confined to procurement and allocation. Then where are the chance of improvement? All sorts of complaints have been made about the distribution system. Kindly tell me how you will improve the distribution system of the States where you have no say and you would not like to allow them raise to arguments.

a matter of Urgent

Public Importance

SHRI KAMAL MORARKA (Rajasthan): I want to draw the attention of the Minister to two specific points. In his statement in para 3 he said: "There are adequate stocks of wheat in the Central Pool and supplies to the States are being maintained at reasonable levels". In reply to my Unstarred Question 1297 on July, just four days back, the Minister himself gave figures which show that the total stock of foodgrains is only 130.45 million tonnes. There is a drop of 100 million tonnes two years. In 1987 the figure was 232.69 million tonnes. In two years the bufferstock has gone down by over 100 million tonnes. As per Government's own figures under the bufferstocking policy the minimum requirement of foodgrains should be 214 million tonnes. Just now there is only 130. We have 84 million tonnes less than the minimum prescribed by the Government itself. And over the two years it has depleted very much. If the total stock of foodgrains is only 130 million tonnes which is less than the minimum, how can the public distribution system work efficiently? most efficient system cannot distribute more than what is there in stock. Now, this fact has not been brought out in the debate. So, with your permission. I want to draw the attention of the Minister to this and in his reply

### [Shri Kamal Morarka]

he can deal with it. I want to know form him what steps are being taken by him to speed up procurement. There was drought in 1987 and we all know that and, because of that, probably stocks have depleted. But last year we had a bumper crop. So, it is very strange that the stocks have depleted to this sharp extent and this has not been reflected in the Statement of the Minister.

The other point is that while taking into consideration the public distribution systems and the availability in the States, the factor is the Food Corporation of India. The stock of 130 million tonnes is only on paper. Knowing the condition of the Food Corporation of India-various Partiamentary Committees have dealt with it-how much is the actual stock is anybody's guess. In the Food Corporation of India, stock-taking is very very shabby. So, we do not know how much of these 130 million tonnes is actually available for distribution, for despatch, for consumption, and how much of it is fit for human consumption. This is a different matter. These figures that the Minister has given, 130 million tonnes, are at a precarious level. So, unless urgent steps are taken, I am afraid, the public distribution system will collapse, no matter whether shift the blame to the States or to the Centre.

The third point is about the distribution price. On the 25th of January, the Government revised the price, the issue price of rice and wheat. Now, it appears that the issue price of rice has been increased sharply while the issue price of wheat has remained unchanged. Under the circumstances, since we all know that the Southern States consume rice and West Bengal also consumes rice, it is but natural that a feeling of discrimination will come in the minds of those people of rice-eating Southern States and West Bengal. I do not want to politicise the issue by saying that these States are

coincidentally ruled by Opposition Governments; I do not want to bring in that. But it is strange and there reasons for that must be and the Minister must deal with them in his reply and say why the wheat issue price has not been increased the rice issue price has been increased very sharply. These are my points. Thank you, Sir.

श्री राम चन्द्र विकल (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, में आपका आभार मानता हूं कि ग्रापने मझे दो तीन बाते ष्टिने का अवसर दिया है। उत्पादन और वितरण यह दो मुख्य मदे हैं। पहली बात तो मैं मंत्रों जी से यह वहना चाहंगा कि किसान को अगर आप लाभ-प्रद मुल्य दें विशेष पर गन्ने का तो चीनी अधिक बनेगी भ्रीर फिर वितरण प्रणाली तो सभी ने कहा कि राज्यों का विषय है व**ह** भी सही होनी चाहिये । किसान जो पदा करता है उसका उचित दाम उसको नहीं मिलता है जिससे पैदादार बढ़ाने के लिए उपमें उत्साह पैदा नहीं होता है । साथ ही गांवों में जो सस्ते गल्ले की दुलनें हैं जन पर तो यह सामग्री जाती ही नहीं है। पता नहीं बहां बीच में चली जाती है । ग्रामीण लोग जो पदा करते हैं वह इन सब चीजों से महरूम हैं चाहे चीनी हो, चीहे चावल हो पैदा करने वाले के पाप यह लौट करके नहीं पहंचती । इस वितरण व्यवस्था की श्राप ठीक ढंग से देखें। साथ ही, मैं एक बात ग्रीर कहना चाहुंगा । ग्रभी मैंने श्रीर वर्मा जो ने एक पत्र खाद्य मंत्री जी को लिखा है कि पश्चिमी उत्तर प्रदेश में सवा दो सौ रुपये गेह का भाव है ग्रीर यहां दिल्ली में साढ़े तीन सी रुपये है यह बीच में बिचीलिया कीन है जो इतना बड़ा मुनाफा कमाता है ? यह मनाफा थ्राप पैदा करने वाले को दें तो किसा<del>न</del> को उचित दाम भी मिलेगा ग्रीर पैदा-वार भी बढ़ेगी तथा उपभोक्ता को भी उचित दाम पर चीजें मिलेंगी तथा पैदा-वार भी ज्यादा होगी। इसके साथ साथ हमारी मान्यताएं कुछ ऐसी हैं । मेरा यह<sup>्</sup> भी कहना है कि सामाजिक स्तरं

a matter of Urgent

Public Importance

फजूलखर्ची भी कुछ कम होनी चाहिये। एक ग्रोर जहां ग्रभाव है दूसरी ग्रोर श्रापने देखा होगा कि गरीब बच्चे दुकानों से झूठे पत्तल उठाते हैं । हमारे समाज के कुछ लोग ऐसे हैं जो झुठन छोड़ने में अपना गौरव समझते हैं । कितनी झूटन बच जाती है इसलिए इसका कई तरफ से इस समस्या का समाधान करना होगा श्रीर हमें सामाजिक व्यवस्था पर भी नये सिरे से सोचना पडेगा । उत्पादक जो पैदावार करता है उपभोक्ता को भी वह सही दाम पर मिल सके । वितरण प्रणाली राज्य और केन्द्र के बीच में विवाद में उलझ नहीं जानी चाहिये । चाहे केन्द्र श्रीर राज्यों के सम्बन्ध हों, विभागों के सम्पर्क भी बहुत जरूरी हैं। सिचाई विभाग, कृषि विभाग, बिजनी विभाग, वितरण विभाग, इन विभागों में भी श्रापस में सामंजस्य नहीं होता । ये भी अपनी अलग अलग बातें करते रहते हैं । विभागों में भी सामंजस्य हो, केन्द्र थीर राज्य सरक रों में भी सामंजस्य हो तब बही मैं समझता हं कि हमारी पैदावर बढेगी ।

एक बात जरूर इस मौके पर वहना चाहता हूं। राम अवधेश जी यहां नहीं 'हैं, चले गये । कुछ हमारे सदन की मयादा रहती चाहिए । उनकी स्पीच में यह था कि मंत्री महोदय को सदन में युझे अप-मानित करना हो है। ऐसी बात नहीं होनी चाहिए, चाहे पक्ष के सदस्य हों या विपक्ष के, मंत्री हों या सदस्य हों, ग्रप-मानित करना हमारे सदन की गरिमा के अनुकुल नहीं है। इस बात को भी हमें सदन में सोचना चाहिए । मैं पिर **ब्राप**ा ब्राभार मानता है।

श्री सुख रामः माननीय उपसभाध्यक्ष जी, मैं श्राभारी हूं गाननीय सदस्यों का जिन्होंने इस ध्यानाकर्षण के माध्यम से इस सदन में एक महत्वपूर्ण विषय पर चर्चा की । इस चर्चा में बहुत से सुझाव भी ग्राये, टीका टिप्पणी भी हुई ग्रीर तीखे प्रहार भी हए । इस सबके पीछे एक बात मुझे यह लगी कि सभी माननीय सदस्यों का ऐसा विचार है कि हमारा

जो पब्लिक डिस्ट्रीब्य्शन सिस्टम है इसमें सुधार अाना चाहिए, बुछ इसको अच्छा बनना चाहिए । इससे पहले कि मैं इसके उपर प्रकाश डालं मैं इस माननीय सदन को यह बताना चाहता हं श्रीर वैसे श्रापको रह मालुम होगा कि संवैधानिक तौर पर जो फुड है यह स्टेट सब्जेवट है। जो हमारो प्रोक्येरमेट का वार्यत्रम है इसके पीछे यह है कि इस देश में ज्यादा पैदा-वार बढ़े स्रीर खास तीर पर जो वृषक है, जो पैटा करने वाले हैं उनको लाभ-कारी मृत्यं मिले श्रीर इसे लिए सरवार एक एक्सपर्ट कमेटी सी एए सी पी व की सिफारिश के उपर हर वर्ष यह निर्णय लेती है कि गेहं ना, धान ना क्या प्रोक्योर-मेंट मत्य होना चाहिए ग्रीर इसमें कृषक के लिए ल भकारी मृख्य हो। इसका ग्रना इंसमेंट पसल बीजने से पहले होता है ताकि एक ग्रंपनी पैद वार की उसे कीमत मिलेगी इसके मत' विवा फसल वीजने का कार्यक्रम बना सके । एक तरफ तो यह है कि इषक को लिभकारी मुल्य मिले और दूसरी तरफ यह है कि देश में खास तौर पर जो गरीब तबका है जिनकी क्रयः शक्ति इतनी नहीं है उनको खास तौर पर जो तेसेसिटीज ग्राफ लाइफ हैं वे सस्ते दामों में मिल सक ! फिर कुछ अना ज अ दि जैसी च जे ऐसी हैं जिनमें अगर उत्पदन में वसी हो तो कीमतें श्रासमान को छूतो हैं ग्रीर उत्पदन ग्रगर <sup>उया</sup>दा बढ जाये तो डिस्ट्रेस सेल की संभावनाएं होती हैं। ग्रतः डिस्ट्रेस सेल न हो इसके लिए सपोर्ट प्राइस होता है। ग्रगर कमी हो जाये सरकार के भण्डार में कम हैं--जैसे पिछले वर्ष बहुत बड़ा सुखा पड़ा, शताब्दी का सबसे बड़ा सूखा, उस समय माननीय उपसभाध्यक्ष जी, ग्रगर इस देश के भण्डार भरे न होते तो कितनी मात हो जाती, कितनी परेशानी इस देश में होती इसका ग्रंदाजा नहीं लगाया जा सकता था, लोगों ने इसका ग्रंदाजी भी नहीं लगाया, इसका अनुभव भी नहीं हुआ इस बास्ते चूंकि हमारे भण्डार भरे हुए थे। यह मैं मानता हूं कि हम हनेशा बफर स्टांक रखते हैं, 10 मिलिन टन बकर स्टांक हमारे पास रहता रह है...! पांच मिलियन टन गेहूं और पांच मिलि-

## [श्री राम चन्द्र विकल]

यन टन चावल हुमेशा रहता रहा है। मगर पिछले सूखे के समय में—एक वर्ष का तो था, मगर कुछ स्टेटस में, राजस्थान, गुजरात वर्गरह कुछ स्टेटस में तीन-तीन वर्षों से सूखा पड़ा था, पैदावार कम हो गई। जहां हमारी पैदावार 150—152 मिलियन टन हुम्रा करती थी, वह प्दावार घट करके 137 मिलियन टन हो गई। एक तरफ तो पैदावार कम हुई भ्रीर दूसरी तरफ भंडार से हमने 24 मिलियन टन से ज्यादा मनाज सारे देश को बांटा।

इसमें यह जो हम।रा पब्लिक डिस्ट्रि-ब्यूशन सिस्टम है, उसके जरिए ग्रगर हम यह ग्रनाज न बांटते, तो इनम्लेशन रेट कितना हो जाता, उसका अनुमान नहीं कियां आ सकता था। मगर इस देश के लिए यह गौरव की बात है कि बाव-जूद इन परिस्थितियों के जो इनक्लेशन रेंटे है, वह 7-8 प्रतिशत से ऊपर नहीं बढ़ा श्रीर इसके संथ-साथ जैसा मैंने कहा कि अताज में कमी हो जाए, तो कीमतें श्रासमान को छूती स्रीर इसमें हुमारे पब्लिक डिस्ट्ब्युशन सिस्टम जरिए, जो 15-18 मिलियन टन हम देश में भ्रनाज बांटते हैं, प्रदेशीय सरकारों को उसके जरिए देश में जो आवश्यक उपभोक्ता वस्तुएं है, खास तीर से ग्रनाज, उसकी कीमतें जो हैं, उनका एक स्तर हैं म कायम रखने में ऐसे कामयाब होते हैं जिससे कि गरोब भादमी भी उसको खरोद सके और इसो वास्ते यह जो अपना पञ्लिक डिस्ट्रिब्य्शन सिस्टम है, मैंने कहा कि इसके माध्यम से बहुत बड़ा जो देश में कीमतों को कम करने में एक इफैक्टिव इंटरवें भाग जो सरकार की होती है, वह इस देश में होती रही है।

मगर ग्रभी माननीय सदस्यों ने जो एक चिन्ता यहां जाहिर की एक तरफ तो हम कहते हैं कि 170.47 मिलियन टन की पदावार हुई ग्रीर पिछले वर्ष जबकि 156.43 मिलियन टन थी, करी-

बन 15 मिलियन टन पैदाबार बढी है। उसमें कोई शक नहीं है, मगर उसमें एक बात जो देखने की है, जो माननीय सदस्यों को ग्रगर मालुम होती, तो शायद वह इस शंका को जाहिर नहीं करते । श्राज सबसे ज्यादा जो प्रोक्योरमेंट होती है हमारे सेंट्रल पूल में--जो सबसे बड़ा योगदान है, वह पंजाब, हरियाणा ग्रीर उत्तर प्रदेश का है और उसके बाद दक्षिण में आंध्र प्रदेश का है। इन स्टेटस के ग्रलावा बाकी स्टेट्स का न होने के बरा-बर है। कभी एक लाख टन है, कभी पचास हजार टन है। इससे ज्यादा नहीं है। ग्रीर यह स्टेटस का, खास तीर पर जो पंजाब, हरियाणा और उत्तर प्रदेश का मिला करके चावल का करीबन प्रतिशत योगदान सेंट्रल पूल को इन स्टेट्स का है ग्रीर गेहूं का करीबन 80-85 प्रतिशत इनका योगदान है।

ग्रीप ग्रंदाजा लगा सकते हैं, भारतव। के एक कोने से, उत्तरी भारत के इन तीन सुबों से ग्रीर दक्षिण में ग्राध्न प्रदेश चावल के लिए—पहां से गेहूं का प्रोक्योर-मेंट होना ग्रीर सारे देश में उसका बंटबारा करना, यह कोई कम बात नहीं है।

में मान सकता हूं कि इसमें कहीं-कहीं परेशानी भी होती होगी । मैं यह भी मान सकता हं कि कहीं-कहीं शिकायत भी अनि होगी कि सब-स्टेन्डे या ऐसा निकम्मा ग्रनाज बिक्ता होगा। में मान सकता हू इतने बड़े काम में जहां 15-18 मिलियन टन प्रति वर्ष अनाज खरीद किया जाता है ग्रीर सारे देश में बांधा जाता है, उसमें कहीं कहीं शिका-यतें हो सकता है ग्रीर मेरी मान्यता है कि जहां शिकायतें नहीं होतीं, वहां निकम्मापन होता है, वहां काम ही नहीं होता है । शिकायतों से माल्म होता है कि वहां काम हो रहा है। मगर इसका यह मतलब नहीं है जो इस माननीय सदन में सुझाव ग्राते हैं उन सुझावों को हम ध्यान में रखते हैं हम कोशिश करते हैं

कि उसमें जो खराबियां हैं वे दूर हों। ग्रभी यह कहा गया कि इसमें बहुत बड़ा वेस्टेज है। वेस्टेज है ट्रांसपोर्ट ग्रौर वह जो ट्रांजिट ग्रीर उसके लासेज हैं, हमारे स्टोरेज लासेज हैं, जहां बर्त बड़े लोसेज थे वह ग्रा करके 101-72 प्रतिशत हो गए। मैं यह भी मान कर चलता ह कि यह भी नहीं होना चाहिए। हम श्राज वैज्ञानिक युग में हैं, हमको इससे भी और कम करता है। हमारी कोशिश है कि हम इससे भी कम करें। मगर जहां एक बड़ी शका यहां बताई गई क्या वजह है कि भ्रापके पास स्टाक में इतने चावल क्यों नहीं हैं। खास तौर पर चावल का जिक हुआ कि राज्यों की <del>ग्रा</del>पने कमी को पूरा नहां किया, उसमें मैं मन्तता ह कि जहां 15 मिलियन टन पैदावार बढ़ी है जसे मैंने कहा कि पजाव, हरियाणा श्रोर उत्तर प्रदेश से 70-75 प्रतिशत योगदान उनका चावल के लिए है। वहां जहां 40 लाख टन श्रनाज चावल हमको पजाब से लेना था। प्रोक्योर करना था वहां हमको 28.56 लाख टन मिला ग्रीर हरियाणा से 6.8 लाख टन लेना था वहां 6.81 ग्रीर उसी तरह से यू.पी. में भी जितना हमको स्मिगेट थी तकरीबन 12 लाख टन वहां से हुआ। और आंध्र प्रदेश से 16 लख़ उन 🕾 टार्गेंट था वहां से 15 लाख टन हुआ। यह सारा मिला करके हमारा जो सारा प्रोक्योरमेंट है जहां हमने लक्ष्य रखा था मिलियन न का वड्डां हमारा कुल प्रोक्योर-मेंट 68.81 लाख टन हुग्रा। उसमें जो **प्रो**डक्शन बढ़ी वह उन<sup>्</sup>राज्यों की बढ़ी तकरीबन 15 मिलियन टन में से 7 मिलियन टन से ज्यादा उन सूबों में बढी जहां पर प्रोक्योरमेंट नहां होती और जहां प्रोक्योरमेंट होती है वहां पजाब में 5 लाख वह कम वहां पर पैदाबार हुई। उसके साथ-साथ, पजाब ी हमेशा सैन्ट्रल पुल के लिए कट्रीब्युट करता है वहां समाद्ध भी श्राई, पांच-साढ़े पांच हजार करोड़ रुपया प्रतिवर्षे हम स्रताज की खरीद करने के लिए लगाते हैं उसमें से तकरीबन 3 हजार करोड़ रुपये की खरीद हम पजाब से करते हैं। पंजाब में एक तरफ एफ.सी.श्राई. की वजह

से समृद्धि ग्राई है ग्रीर दूसरी तरफ, सब से ज्यादा जो कट्रीब्यूशन है वह पंजाब का है। वहां नेचुरल कैलामिटी ग्राई, बड़ी ग्रनप्रेसीडेंग्ड वहां बाढ ग्राई, उसकी वजह से किसानों का नुकसान हो गया। तो क्या ऐसे समय में जहां के लोग सारे देश को खिलाने वाले हैं. देश के लोग उनके साथ न खड़े होते? प्रधान मंत्री जी ने खास तौर पर ट्यार किया और देखा तथा सभी सुबों में गए, वहां भी गए ग्रौर वहां पर किसानों की हालत देखकर हमारा जो स्पेसीफिकेशन था उसमें रिलैक्सेशन किया। स्रगर यह रिलैक्सेशन न करते तो उपसभाध्यक्ष जी, जो दिवकत हमको श्राज श्रा उससे भी कई गुना ज्यादा दिनकत देश की बढ़ जाती। उसमें ग्रभी हम ग्रगर भाज यह देखें आज जो इंटरनेशनल मार्केट है उसमें जहां तक चावल का ताल्लुक है, गदा तो काफी मिल सकती है, मगर वावल 10 से 12 मिलियन टन से ज्यादा अवेलेंबल नहीं है श्रीर उसमें भी चाईना ग्रौर रशिया, दो बड़े देश जब वे इटरनेशनल मार्केट में दाखिल होते हैं वे मिलियन्ज के हिसाव से खरीदते है ग्रौर इस मौके क्योंकि हमारे जो इटरनेशनल मार्केंट में हमारी चूंकि पैदावार बढ़ी थीं ग्रोपन मार्केंट ग्रवेलैं-बिलिटी हैं उसमें कमी नहीं है कहीं भी, मगर हमने इसी वास्ते कि बाहर से हम ज्यादा न मगवायें ग्रौर यहां की जो मार्केट में अवेलेबिलिटी है उससे गुजारा करें। इसमें अभी कुछ अर्साहम्राकरीबन पांच लाख टन चावल खरीदने का निर्णय सरकार ने लिया। भ्रापको हैरानी होगी, जब हमारा डेलींगेशन गया चायल खरीदने के लिए तो पांच लाख की महज, उससे भार्केट प्राइस तो बढ़ गई, मगर चिता कीमत की नहीं थीं बल्कि हमारी चिंता यह यी कि हमको मिल जाय । मगर पांच लाख टन की हम खरीद नहीं कर सकों क्योंकि इटरनेशनल मार्केट में राईस की ऋवलेबिल्टी नहीं है ऋौर जहां है उसकी कीमत इतनी है कि हम उसको एफोर्ड नहीं कर सकते।

फिर एक शिकायत आरती है कि साहब, बड़ा निकम्मा चावल दे रहे हैं

# [श्री राम चन्द्र विकल]

श्रीर खासतीर से वैस्ट-बगाल ने तो एक, खर मैं इस बात को फिर के कहना चाहता हू कि मानतीय सदन में जो कुछ यहां इल्जाम लगे कि यह सरकार श्रनाज का राजनीति से प्रेरित होकर तजाम कर रही हैं, यह एक बड़ा श्रन्यायपूर्ण इल्जाम है। ग्रन्न या तो श्रापको तथ्यों से वाकफियत नहीं है ग्रीर श्राप ग्रापको तथ्यों से वाकफियत नहीं है ग्रीर सार ग्रापको तथ्यों से वाकफियत नहीं है ग्रीर को सार ने ग्राज तक कभी ग्रनाज को राजनीतिक मुद्दा नहीं बनाया ग्रीर राजनीति से प्रेरित होकर कभी ग्रनाज नहीं बांटा है, मगर....(ब्बवधान)

SHRI V. GOPALSAM: But you were supplying 80,000 tonnes under President's rule, and you have reduced it now. What is the reason?

SHRI SUKH RAM: I will clarify that also. मगर मैंने कहा कि वह जितना हमारा प्रोक्योरमेंट होना था, वह प्रोक्योरमें नहीं हुआ। इसके मायने यह नहीं है कि हमने कोई कपलसरी परवेज करने की पावर ली हुई है। वह तो प्रोध्योरमें है, हमने एक सीमा निर्वाध्ति की है। किसान को अगर उसमे कीमत ज्यादा मिलती है तो उसे खुली छूट है कि श्रोपन मार्केट में वेचे।

उपसंभा प्रक्ष महोदय, माननीय सदन को यह जानकर शायद हैरानी होगी कि हमारा चूकि स्टाक लेवल बहुत कम चला गया था और अब की गेहु की जो प्रोक्ष्योरमेंट हुई, उसमें मैं स्वय फील्ड में गया, सेकेटरी, एम.डी., चेयरमेंन, फूड कारपोरेशन के फील्ड में गए और फील्ड में जाकर के हमकी कुछ ऐसे अनमेलेडेबल डिसीजन भी लेने पड़े, जिनकी वजह से प्रोक्योग्रट होती ताकि हम निर्भर न हों इम्पोर्ट के उपर बल्कि हमारे यहां की पैदावार से ही हमारा जो पब्लिक डिसट्ट थ्युगन सिस्टम हैं, उसकी जिम्मेदारी को हम निभा सकें।

उपाध्यक्त महोदय, यहां जो इल्लाम लगे हैं, खासतौर पर कुछ राज्यों के वेस्ट बंगाल ने तो अपनी सोमीं से लांघकर श्रागे, बहुत से इल्जाम लगाए। मैं तो कहुठगा, यह ग्रापने बहुत ग्रच्छा किया, जो यह ध्यानाकर्षण के जरिए मुझको मौका दिया ताकि जो बहुत से भ्रम स्टेंदमेंटों के जरिए इस देश में फलाए जा रहे थ, उसको दूर कर सकूं। स्रापने जो मुझ यह मौका दिया, उसके लिए तो मैं आपका बहुत आभारी हं। अभी यहां जो रिलेक्स स्पेसिफि केशन का मैंने कहा-28 लाख टन में से 26 लाख टन वह है, जो रिलेंक्स स्पेसिफिकेशन का है। उसपे संदेह है कि एकको लाखे ऐसा होगा, जो कि ग्रधिकारी, कर्पचारियों की वजह से, जो हभने रिलेक्ेशन दी है, उसमे भी कहीं श्रागे बढ़े हों। जहां-जहां मुझको यह शिकायत मिली है, ज्यादा अगर फूड कारपीरेशन के इतिहास मे कर्भवारियों, अधिकारियों के खिलाफ एक्शन हुआ है तो इस पीरीयड एक साल में हुन्ना है, बहुत से लोगों को मैंने सस्वेण्ड किया है, इस वास्ते कि मुझको शिकायत मिली कि सबस्टैंडर्ड जो ग्रनाज हैं उसको प्रोक्योर किया गया है। हलने एक्शन लिया है। मगर इसके मध्यने यह नहीं कि जो 28 लाख में से 26 लाख... (व्यवधान) . . .

श्री वीरेन्द्र वर्नाः मान्यवर, प्रोक्योर तो किया स्टेण्डर्ड, लेकिन जब सप्लार्ड ब्रापके यहां भेजी तब उसको एडल्ट्रेट करके भेजा गया।

6-00 р.м.

श्री सुख रामः नहीं एसी बात नहीं हैं ा े श्री वीरेन्द्र वर्माः बिल्कुल हैं।

श्री सुख राम: मैं आपको बनाता हुं कि जो इनका कायदा है। मैंने कहा कि 26 लाख के करीबन जो हमारा रिलेक्त स्पेनिफिकेशन का था, मोइक्चर ज्यादा बढ़ा दिया, उसमें ब्रेकें। हो ग्यी, ब्रोकन थोड़ा बढ़ गया, डिस्कलर बढ़ गया। संगर पी.एफ.ए. लिमिट के

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प्रदर है। वह फिर फार हूमन कंजन्सन है। जब अप बहुत बिहुग चावल से मुकावला करते हैं तो वह अपकी श्रांखों को प्रव्छा नहीं लगता। स्वाद में उसमें कोई फर्क नहीं है, खाने में श्रव्छा है। मगर यह वहे दुख की बात है कि वेस्ट बंग ल गवर्नमेंट ने श्रीर खाद्य तौर पर बहु के फूड मिनिस्टर ने इसे एक रा नोक्ति इस्यू बना दिया श्रांर... (व्यवधान) ... श्रांय सुन लोजिए ... (व्यवधान)

I have listened to you with great patience. You should have the courage to listen to me. (Interruptions) I will come out with the facts. I will give you all the facts.

SHRI SUNIL BASU RAY (West Bengal): Give the facts.

SHRI SUKH RAM: I will give but listen to me.

उपसभाविष्य जी, 1857 5 लाख जो रिलैंक्य स्पेलिफिकेशन नग चावल था, यह हमने सभी राज्यों को दिया है। ब्रेक्ले वेस्ट बंगाल को नहीं दिया है। वेस्ट वंग ल को 312 लाख टन दिया, महाराष्ट्र को 350.8 लाख टन दिया। श्रीर कोई भी प्या स्टेट नहीं, केरल को दिया। यह ठीक है कि बाकी राज्यों को

SHRI SUKOMAL SEN (West Bengal): Sir, on a point of order.

FIRI SUKH RAM: I am not yield-ins.

PROF C. LAKSHMANNA: He is raising a point of order. He did not ask you to yield. (Interruptions).

SHRI SUKH RAM: What is your point of order?

[The Vice-Chairman (Shri Jagesh Desal) in the Chair]

SHRI SUKOMAL SEN: Sir, my point of order is, the hon. Minister

should reply to the points raised by hon. Memebrs. Now, he is making an allegation that the West Bengal Government and the Food Minister of West Bengal have made this a political issue. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The Minister is replying to the points. I have heard it.

SHRI SUKOMAL SEN; Mr. Kamal Morarka also raised the point. There are many States which are rice eating, like West Bengal and A.P. The Minister has said that there is a uniform cut of 20 per cent in the case of rice and a uniform increase of 5 per cent in the case of wheat. Maharashtra is mainly a wheat-eating State. U.P. is also mainly a wheat-eating State

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): Who told you? It is not correct. You do not know about Maharashtra.

SHRI SUKOMAL SEN: All right. Leave out the Vidarbha area. What about Bombay?

SHRI SUKH RAM: I will clarify the position.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The whole of Konkan area is rice-eating. You do not know What can I do? (Interruptions)

SHRI SUKH RAM: I will clarify all the points. You should have the patience to hear me.

SHRI MOSTAFA BIN QUASEM (West Bengal): Sir, we did not anticipate his allegation, his baseless allegation. Otherwise, we would have brought the sample of the so-called rice supplied to West Bengal.

श्री सुख राम: मैं यह कह रहा था कि यह जो रिलैक्स स्पेसिफिकेशसन का चावल हैं, यह हमने कोई वेस्ट बंगाल

# श्री सुख राम]

को नहीं दिया। सभी स्टेट्स को दिया है। .. (व्यवधान)

श्री सुकोमल सेनः सड़ा चावल क्यों दिया, इसका क्चा जवाब होगा?

श्रीसुख रामः स्टेट्त से इसके बारे में यह शिकायत तो आई कि यह उतना अञ्छा नहीं है ितना हम दिया करते थे। मगर यह किसी स्टेट ने नहीं कहा कि हम इते लेंगे नहीं। श्रीर लोगों मे, यह ग्रोपनली किसी स्टेट ने कहा कि इसे मत लीजिए। मैं श्रापको एक बात कहना चाहता हूं कि इसमें मैंने जहां-जहां से सैम्पल वगैरह श्राए, देखा भ्रौर उसके पर जो एक्शन वगैरह लेना था, वह भी हुआ। मगर खास तौर पर यह जो एलीगेशन वेस्ट बंगाल का है कि उनकी जो ग्रलाटमेंट थी, उसकी कम किया गया श्रौर कितनी जरूरत थी उनको पुरा नहीं दिया गया। दो दफा वैस्ट बंगाल की जो म्रलाटमेंट है उसमें कटौती करनी पड़ी स्रौर इसकी वनह है कि 1987 ग्रीर 1988 में जो हमने चावल दिया, यह श्रांकड़े मैं श्रापको देता हुं ग्रौर इसमें ग्रगर कोई ग्रापको शक हो तो आप उसको क्लेरिफाई कर सकते हैं भ्रौर उसके लिए ग्रौर भी तरीके हैं यहां माननीय सदन में कि मंत्री ग्रगर कोई "गलतबयानी दे, ग्रापको व्मरे भी ग्रिधिकार हैं। मगर ग्राप ग्रपने स्टेट से भी इस बात को मालूम कर लीजिए कि जो हमने एलोकेशन 1987 में की उसका 53 प्रतिशत अफ-टेक था श्रीर जो 1988 में, 1986 मैं की उसका भी करीबन 50 या 53 प्रतिशत ग्राफ-टेक था ग्रौर मैंने यह निर्णय लिया, करीबन मार्च में कि सब स्टेट्स में जहां कि स्नाफ-टेक ज्यादा नहीं है उसके म्ताबिक हम अलाटमैंट करेंगे।

श्रभी कहा गथा कि मैंने बिल्कुल कही थी यह बात कि एग्ज जरेटिंग डिनाण्ड जो होती है स्टेटम की वह बिल्कुल एग्जाजरेटिंड है और मैं उसको वैस्ट मंगाल का ही एक मिशाल देना चाहता हूं 1988 में श्रापने जो डिमाण्ड किया था, 1800 हजार मीट्रिक टन की आपकी डिमाण्ड था और उसमें से जो हमने अलाटमेंट की, 1070 हजार मीट्रिक टन हमने अलाटमेंट किया और उसमें से भी लिफ 53 प्रतिशत आफ-टेक था। मैं अलको यह भो बता सकता हुं। मानती सदन का समय लगेगा कि उस मौके पर महीने में कितना स्टाक था और मैं अलको यह भी बता सकता हुं बड़ो जिम्मेदारी के साथ कि इन पिछले दा वर्षों में जब इनका टेक-आफ कम था . (व्यवधान)

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): If he is giving wrong figures, there are other methods for you, you can take it up in other forums. (Interruptions).

SHRI SUNIL BASU RAY: He is adding salt to the injuries.

THE VICE-CHAIRMAN (SHRI JAGEH DESAI): He knows his responsibility. If it is wrong, you have other means also to take it up.

SHRI SUKOMAL SEN: What about the quality? Is it fit for consumption?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): He is giving allotment and off-take figures.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): If you are allotted more, other States will starve. This is the sound policy. (Interruptions) Yes, go ahead.

SHRI V. GOPALSAMY: What is the reply to the charge raised by me? No reply. (Interruptions).

श्री सुख राम: श्रीर वाइम चेयरमैन साह्य, यह जो वैस्ट वंगाल को 15.1 प्रतिशत 1986 में श्रीर 14.6 प्रतिशत 1987 में जो टोटल नेशन का श्रलाटमेंट हुआ है उसका सबन ज्यादा हायर परसैंट श्रापक वैस्ट बंगाल को दिया है श्रीर व्याप गत्म श्रीर चावल दोनों मिलाकर के देखें तो वैस्ट वंगाल है। ... (व्यवधान)

श्री सुकोमल सेन: खाने लायक नहीं है वह चावता . . . (व्यवधान)

श्री सुख राम: श्रीर फिर श्राप यह इत्ताम लगाते हैं कि पात्रिटिक्ली, राज-नीतिक तरीके सं ...(व्यवधान)

You can challenge. I am giving you facts and figures because you have levelled certain allegations against us. You should have courage to face the reply also. तो मैं कह रहा था कि 15.1 प्रतिशत और 14.6 प्रतिशत, यह टोटल जो हमारा एलोकेशन है, उसमें से हमारा बैस्ट बंगाल को जाता है।

SHRI SUKOMAL SEN: He is treating the States as beggars as if they are depending on the mercy of the Centre.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no, he is saying, according to the off take he has revised the allocation.

भी सुख राम: मैंने यह कहा कि मैंने अलोकेशन मार्च में रिवाइन की है श्रौर केवल वैस्ट बंगाल की ही नहीं सभी राज्यों की श्राफटेक के बेसिस पर पालिसी डिसीनन लिया है। उसके आधार पर ग्रलोकेशन रिवाइज की जिसकी बजह से भ्रापको 125 मिल्ता था या जिसको सौ मिलता था उसको 85 किया गया। जब हमने स्टाक पोजिशन को देखा तो मैंने 20 प्रतिशत की कटौती महन वैस्ट बंगाल की नहीं बल्कि सभी राज्यों की की है सिवाय जो स्पेशल कैटेगरी के स्टेट्स हैं जो अपनी आवश्यकता के अनुनार अनाज पैदा नहीं कर सकते हैं उनके प्रलावा 20 परसेंट की कमी सभी के लिए की गई है। केरल में भी, तमित्रवाड्य में भी कमी हुई। ... (व्यवधान)

श्री सुकोमल सेन : सडा हम्रा म्रनाज सप्लाई किया है...(व्यवधान) श्री सुख रामः एक बात ग्रौर है। सभी माननीय सदस्यों से मैं यह निवेदन करना चाहता हूं कि...(स्थवधान)

SHRI V. GOPALSAMY: It is 50 per cent in the case of Tamil Nadu. What is the justification for that? He is bound to give reply to the charges I have levelled against the Central Government.

SHRI SUKH RAM: You cannot put words in my mouth.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is speaking with responsibility. Please listen to him. You can challenge the figures of the Minister. (Interruptions)

SHRI SUKOMAL SEN: He has made a cut of 20 per cent. The rest 80 per cent is not eatable.

SHRI N. E. BALARAM: Can I ask him a question?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I wiil allow you afterwards. Let him finish first.

SHRI MOSTAFA BIN QUASEM: He is interventing for the first time.

THE VICE-CHAIRMAN (SHRI JAGEH DESAI): I will allow you Mr. Balaram. Let him complete the speech.

श्री मुख राम: एक बात ग्रीर हमको सोचनी है कि ग्रगर सभी राज्य जो सरप्लस स्टेट हैं; ग्रगर वे प्रोक्योरमेंट में मदद नहीं कर सकते तो सेंट्रल पूल में ग्रनाज कहां से ग्राप्गा ? ग्रपकी शिकायत मैं मानता हूं कि जायज़ है। लेकिन राज्यों की कमी को पूरा करने के लिए हम री यह मदद मप्लोमेंटरी है ग्रीर राज्यों को उस कमी को पूरा करना चाहिए। जों स्टेट लेस्फ मफिशियेंट हैं, सरप्लम हैं वे भी ग्राप्त कंट्रोब्यूट नहीं करेंगे तो फिर ग्राप कैंम शिकायत कर सकते हैं केन्द्र सरकार से कि हमको ग्रनाज पूरा नहीं मिलता है? जहां तक वैस्ट बंगाल का ताल्लुक है उनकी जो

### [श्री सुख राम]

श्रभी पैदावार हुई है वह 101 लाख टन हई ग्रीर उसमें जो प्रोक्शोरमेंट है, लैवी है मेरो सुचना के प्रनार वहां 300 राइ। मिलें हैं। हमने उनसे दरख्वास्त की कि पंगाब की लैंकी 76 परसेंट हैं, हरियाणा की 75 परसेंट है, दिल्ली से 75 परवेंट है, तो ग्राप भी उसकी 40 से बढ़ाइए तो उन्होंने 40 से 50 परसेंट कर दिया । मगर होता क्या है कि 101 लाख टन पैदावार होने पर भी जो वहां **्की पर कैंपिटा अवेलेबि**लिटों है वह -159 किलोग्राम है ाब कि एध्य प्रदेश ंजि⊣को अञ्चलो तकरीबन बराबर है वहां 78 किलोग्राम है ग्रीर उत्तर प्रदेश जिनकी स्नाबादी उस दुननी है बंग ल ने उसकी अवेलेबिलिटी 74 ग्राम है ग्रगर भो मान लिया यह जाए कि उत्तर प्रदेश गेहुं खाने वाला है भगर सभी तो गेहं खाने व ले नहीं हैं, वहां भी चावल खाने वाले हैं धगर श्राधे भी हम चावल खाने व ले मान लें तब भी उत्तर प्रदेश १ मिलियन चावल पैदा करता है । जब कि वह 12 ते 15 लाख सेन्ट्रल पूल में देते हैं म्रौर वेस्ट बंगाल देता है 90 हार जब कि वहां 300 मिलें काम करती हैं। क्या करती हैं श्रापकी सर्कार? (ब्यवधान)

SHRI SUKOMAL SEN: He has admitted that rice production has increased in West Bengal . . . (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Please sit down. Be fair. It is a question of food.
... (Interruptions) ... Pleas sit down. You have spoken. He must give his reply. ... (Interruptions)

श्री सुख राम: उसमें दुर्भाग्य यह
है कि जो लेवी लग रही हैं वह उन्होंने
50 परसेंट कर दी हैं ग्रीर मिल्स को
फायदा पहंचाने के लिए उसे कम्पाडंट
कर लेते हैं। ग्रगर 15-20 परसेंट भी
वहां पैडी प्रोक्योर कर लें तब भी 7-8
लाख टन वैस्ट बंगाल दे सकता हैं।

सारे देश में वेस्ट बंगाल नम्बर दो पर हैं। वहां चावल की पैदावार भी नम्बर दो पर है। ग्रान्ध्र वेस्ट बंगाल के बराबर हैं। (ब्यवंधान)

a matter of Urgent

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SHRI SUKOMAL SEN: He has admitted that West Bengal has increased its production.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He says those figures are not correct. He says only 90,000 tonnes were given by Bengal . . . (Interruptions)

SHRI MOSTAFA BIN QUASEM: Sir, we do abide by your decision, but you please restrain the honourable Minister from making wild allegations against West eBngal ... (Interruptions).

श्रीसुख रामः मैं यह कह था कि ग्रान्ध्र प्रदेश 105 लाख दन .चावल पैदा करता है । उसमें <u>से</u> लाख टन सेन्ट्रल पूल के लिए देता है श्रौर तकरीबम 10-12 लाख टन दो रुपये के. जी. के हिलाब से देता है। श्रान्ध्र प्रदेश की पापुलेशन भी बराबर है, म्रनाज की पैदावार भी बराबर है । श्राज से 6 महीने पहले. जब मैं वहां 'के मंत्री से मिला था तो मैंने उनको कहा था कि मती जी, चावल की हमारी पोजिशन ग्रन्छी नहीं है। ग्राप ग्रोपन मार्किट में परचेजिंग कर लीजिए। यह मैंने उनको कहा था, केरल के को भी कहा था, वहां के मुख्य को भी कहा था जब वे सब मझ से मिले थे। मैंने कहा कि ग्राप सारा सेन्टर के ऊपर डालते हैं यह ठीक नहीं है जब **कि यह**्स्टेट सब्जेक्ट है। य**ह** श्रापकी जिम्मेदारी है या नहीं? श्रोपन मार्किट में परचेजिंग इस वर्ष असम जैसे सुने ने कर ली जो कि वेस्ट बंगाल से गरीब है। (व्यवधान्) ने की तमिलनाडु ने की स्त्रान्ध्र प्रदेश ने की - (ब्यवधान)

SHRI E. BALANANDAN: I want to know whether there is an agreement between the Centre and Kerala.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You have made a

a matter of Urgent Public Importance

complaint. That is why he is explaining the position now.

SHRI SUKOMAL SEN: Sir, he has declared a war against West Bengal.

श्री र'धाकिशन 'मालवीय: (मध्य प्रदेश): बीच में टोका-टोकी अच्छी नहीं है। ग्रगर इनको कुछ पूछना है तो बाद में पछ सकते हैं। इनको बोलने दें।

श्री सुख र म: अगर आप इल्जाम लग!ते हैं तो सुनने की ताकत रिखये। श्रगर इल्जाम को पालिटिकल इस नहीं बन ते तो में यह जवाब ही नहीं देता। मगर मैंने कहा कि पीछे से देकर मैं आपको लिस्ट दे सकता हूं कि स्रोपन मार्केट परचेजज जो हैं वे तकरीबन बहुत से राज्यों ने की हैं। जहां कमी सेन्द्रल पूल में हो गई वहां पर श्रोपन मार्केट परवेजज की है।

SHRI N. E. BALARAM: What did you say to the Kerala Chief Minister? We have got such a Food Minister, it is a pity. He does not know anything. What I am saying is, let him state the facts.

THE VICE—CHAIRMAN JAGESH DESAI); you can verify from the chief Minister. (Interruptions' If he has not stated facts, you can ask the Chief Minister and verify and then you can comment.

SHRI PARVATHANENI UPENDRA: Instead of answering the charges, he is levelling fresh charges. Then we have to reply. There is no end to that.

THE VICE—CHAIRMAN: JAGESH DESAI): He has himself stated "I had talked to him." How can you contradict him?

SHRI ANAND SHARMA (Himachal Pradesh): One information I want from the Minister. I do not know whether it has been given. I had gone out. All this allegation is about discrimination. Could you pleased give the percentage of the Central subsidy given to the State of West Bengal, U. P. and other States?

SHRI PARVATHANENI UPENDRA: There is failure in case of all the States. We are not telling particular State. He has failed on all fronts, everywhere, in every State.

SHRI SUKOMAL SEN: He admit it. They have failed.

SHRI ANAND SHARMA: Your mismanagement has forced you to complain.

SHRI SUKOMAL SEN: Everywhere the Government has failed.

श्री सुख राम : इनके पहले कि मैं परसेंटेज दूँ मैं एक बात माननीय सदन की सूचना के लिए बता देना चाहता हूं कि जो यह कहा गया है कि पब्लिक डिस्ट्रिब्य्शन सिस्टम को खत्म किया जा रहा है उसके लिए में सिर्फ यह कहता चाहता हूं ग्रौर ग्राभारी हू श्री चित्त बसु जी का जिन्होंने यह ठीक ही कहा कि जहां 1983 में 85.01 लाख टन पब्लिक डिस्ट्रिय्शन सिस्टम में हमने दिया था, श्राज 1987-88 में 183.90 लाख टन हमने दिया है। कितनी बढीनरी हुई है ? इससे मालूम होता है कि पब्लिक डिस्टिब्यशन सिस्टम को खत्म कर रहे हैं या उसको बढ़ावा दे रहे हैं ? यह भी कहा गया कि भारत सरकार तो इसको राजनैतिक इशू बना क के आपोजीशन की स्टेटों को सजा देना चाहती है। में इस बात से बहुत हैरान हं ... (ब्यवधान)

THE. VICE-CHAIRMAN (SHRI JAGESH DESAI): Let him reply now.

SHRI SUKH RAM: You should have courage to listen.

SHRI PARVATHANENI UPENDRA: He is making provocative statements.

VICE-CHAIRMAN (SHRI JAGESH DESAI): He wants to give figures.

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SHRI PARVATHANENI UPENDRA: He is talking about the West Bengal Government. Before that nobody talked about discrimination between one State and another expect in the case of rice.

THE VICE-CHAIRMAN (SHR) JAGESH DESAI): It was talked.:

SHRI PARVATHANENI UPENDRA: The only point raised about discrimination was by Mr. Kamal about the issue prices of rice and wheat.

SHRI SUKOMAL SEN: We are Con cerned about the whole of the country. It is not a question of West Bengal or Kerala. We are concerned about the whole of the country, Uttar Pradesh, Bihar, every state.

SHRI PRAVATHANENI UPENDRA: We are concerned about all the States.

THE VICE—CHAIRMAN (SHRI JAGESH DESAI): That is what you say, Mr. Upendra, but others have said something else. (Interruptions) please sit down.

ठाकुर जगतपाल सिंह (मध्य प्रदेश): मंत्री जी बता रहे हैं भ्रौर ये सूनना भी नहीं चाहृते हैं .... (व्यवधान)

श्री सुख रामः मैं यह नियेदन कर रहा था कि इस बात का विश्वास रखिये कि हपारी तरफ से कोई पोलिटि-कल इस इसको नहीं बनाया जा रहा है। बर्लिक हमसे श्रापने ही राज्यों की शिकायत है कि जो श्रापकी नुक्ताचीनी करता है, क्रिटिसिज्म करता है, पेपरों में दिसयों बतें करते हैं उनके लिए तो आप बहुत कुछ कर रहे हैं। जितनी भी टोटल अनोजीशन की स्टेट स हैं उनकी 31 प्रतिशत श्राबादी बनती है श्रीर इस 31 प्रतिशत में जो सारी टोटल सब-सीडी है वह 37 प्रतिशत जा रही है ... (व्यवधान)

SHRI PRAVATHANENI UPENDRA: Because Your States are not buting. How can they get subsidy unl-

ess they distripute? How can they give subsidy unless they distribute? (Interruptions). Mr. Vicee-Chairman, the question of subsidy will arise only when you distribute. In the Congress. ruled States, if they are not distributing and if they are not working, how can you show West Bengal got so much, Andhra got so much? We are dong the work there. We are distributing. Because we are distributing the subsidy is given. (Interruptions)

THE VICE-CHAIRMAN (SHR1 JAGESH DESAI): He is giving figures. Has he no right to give figures about the amount of subsidy given in all the States (Interruptions)

श्री सुख राम: मुझ पर जो इल्जाम लगाये गये हैं उनका जवाब दे रहा हूं। एक तरफ हम ज्यादा दे रहे हैं स्रौर दूसरी तरफ हमारे अपर इल्जाम लगाते हैं। 31 परसेंट श्राबादी को 37 परसेंट सब्सिडी दे रहें हैं ग्रीर 48 परसेंट म्रलोकेशन भाषके ही राज्यों को दे रहे हैं। ग्रब ग्राप बतलाइये कि कहां हमने डिसिकिमिनेशन किया जो ग्राप हमारे अपर इल्जाम लगाते हैं।

SHRI V. GOPALSAMY: Why are 50,000 tonnes to you giving Nadu?

SHRI SUKH RAM: Tamil Nadu 18 not a member of the Central Pool. You have got your own scheme. You procure rise in your own State and distribute to the people. In spite of the fact that Tamil Nadu is not a member of the Cntral pool, we have been helping Tamil Nadu. (Interruptions)

SHRI PARVATHANENI UPENDRA: Did you make an exception because of the election? Why did you supply?

SHRI V. GOPALSAMY. You supplied this because you wanted to capture power there. (Interruptions'.

AN HON. MEMBER: You don't appreciate that Central Government was magnanimous.

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SHRI PARVATHANENI UPENDRA: If the Central Government is magnanimous, continue to be magnanimous, then why do you show the rule today? (Interruptions)

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): Let the Minister announce some sweet things. Let him announce something.

SHRI SUKH RAM: They have wasted lot of my time. Otherwise I would have finished by now.

I had alloted 80 thousand tonnes to Tamil Nadu at the time of scarcity. Now since good crop is there it has been reduced along with other States.

SHRI V. GOPALSAMY: Our mand is one lakh and 25 thousand tonnes. You were supplying tonnes previously. Without any justification you reduced it.

VICE-CHAIRMAN: (SHRI THE JAGESH DESAI): What was the figure -about Maharashtra?

SHRI SUKH RAM: I am not to feed only Tamil Nadu. I'am to meet the requirements of the entire country. It is not a question of one or two States. But I must say emphatically there has been no discrimination against any State ruled by the Opposition parties. We have been rather more liberal and I expected that you would thank the Government of India for being liberal. (Interruptions)

SHRI PARVATHANENI UPENDRA: There is no discriminaton in starving all the States. That is what we can say. (Interruptions)

SHRI SUKH RAM: Sir, my friend is sadly mistaken. The normal allocation for Tamil Nadu was 50,000 tonnes and not 80,000 tonnes. It was eased because of scarcity conditions and now . . . (Interruptions) . . .

SHRI V. GOPALSAMY: He is misleading the House. During the President's rule you have increased it to 80.000 tonnes, Whether it was supplied or not during the president's rule, you clarify that . . . (Interruptions)

श्री सुख रामः उपसभाध्यक्ष जी. एक प्लाइंट रह गया है जो माननीय सदन में ग्राना चाहिये था। जब उपेन्द्र जो बोल रहे थे मैंने इंटरवीन करके उसका जवाब तो दे दिया, था मगर एक बात जरा में यह बताना चाहता हूं कि ग्राई.टी.डी.पी. की जो स्कीम है प्रधान मंत्री जी ने जब जनजातीय क्षेत्रों का दौरा किया उनकी हालत को देखा तो उन्होंने एक विशेष योजना 1985 में नवम्बर में शरू की। श्रापकी सुचना के लिए यह बता कि उस मौके पर सारे देश में ट्राइव ल एरियाज के 191 ब्लाक ये ग्रौर कुछ ट्राइबल स्टेटस हैं उनको हाइली सब्सि-डाइज्ड फुडग्रेन्स देने का निर्णय किया। वह एक केन्द्र की स्कीम थी मगर कुछ राज्यों ने खास तौर पर ग्रान्ध्र प्रदेश ने उसको केन्द्र की स्कीम न मानते हए जो अपनी दो रुपये के.जी. की स्कीम है उसको भी उसमें हावी कर दिया ताकि लोगों को यह इम्प्रेशन हो कि यह उनके राज्य की स्कीम है, केन्द्र की स्कीम नहीं है (ब्यवधान)

श्री पर्वतनेनि उपेन्द्र: कौन सी. ट्राइबल स्कीम ?

श्रीसुख रामः ग्रापने यह साबित करने के लिए जो एक रुपया पच्चासी पैसे प्रति के. जी. चावल दे रहे थे उसको ग्रापने दो रुपये में बेचा ग्रौर जब हमने इसको प्वाइंट ग्राऊट किया तब ग्रापने लिख कर दिया (व्यवधान) ग्रब कितने में बेच रहे हैं हम को मालूम नहीं है (व्यवधान) मुझे एक बात की खुशी हुई इल्ज़ाम तो ग्रांते रहते हैं हम बर्दोश्त भी करते (व्यवधान) कम से कम ऐसे राज्यों को ऐसी रीजनल पार्टीज को जो उनका दावा है कि केन्द्र से हमारा कोई ताल्लुक नहीं है हम तो ग्रपने ग्राप लोगों की तरक्की करा सकते हैं इस ध्यानाकर्षण प्रस्ताव के माध्यम से यह तो लोगों ने मान लिया कि बड़ी महत्वपूर्ण मांग लोगी की फडग्रेस की रहती है उसके अपर

#### । श्रीसुख राम ]

सेंटर की मदद रहती है। यह तो कम से कम दश के लोगों को मालूम हो गया है (व्यवधान)

श्रो पर्वतनेति उपेन्द्रः ग्राप ग्रांडकादर से लाते हो क्या (ब्यबधान) राज्यों से प्रोक्योर करते हो श्रीर राज्यों को देते हो (व्यवधान)

SHRI ANAND SHARMA: First they started this trade and now they cannot digent the truth.

के श्रो पर्वतनेति उपेन्द्र : क्या मेहरबानो करते हो (ब्यवधान)

श्रो ग्रानन्द शर्नाः इतना तो नाशुखरा कोई नहीं देखा (व्यवधान)

ं उपतमाध्यक्ष (श्री जगेश देश:ई): कोई नया प्वाइंट हो तो बोलिये (व्यवधान)

SHRI PARVATHANENI UPENDRA: Farmers are producing in the States and the States are procuring and from that you are giving . . . (In. terruptions) . . .

SHRJ N. E. BALARAM: He has no point to say. (Interruptions).

SHRI PARVATHANENI: UPENDRA: If he has no more points to answer, let him close. We are not here to hear all these homilies. We are not here to listen about Centre's meharbani.

VICE-CHAIRMAN THE (SIIRI JAGESH DESAI): He is answering only those points which have been .raised here. I am hearing the whole debate. I have been here throughout the debate.

श्री सुख रामः एक माननीय सदस्य ने यहां पर कुछ बात कही कि मैंने कहीं कोई गंदम का सैम्पूल भेजा, उसमें एक्शन नहीं लिया । मंत्री के यहां से

कुछ स्राता होगा इस वास्ते नहीं लिया। मैं इस माननीय सदन की सूचना के लिए कह दूं, जब मेरे पास यह शिकायत आई तो मैंने दिल्ली एडमिनिस्ट्रेशन को लिखा कि इसके खिलाफ एक्शन लिया जाये। पहले उसमें ढील ढाल रही । जब मेरे पास फिर केस ग्राया तो मैंने कहा कि इनका लाइसेंस कैंसिल की जिए और उस के उत्पर जो उनकी सिक्योरिटी डिपाजित है वह फोरफोट हुई है तथा माननीय सदस्य को बता दिया गया कि एक्शन लिया है। एक्शन दिल्ली एडमिनिस्टेशन का था ग्रीर इसमें एक बात ग्रीर समझने की है वैसे माननीय सदस्य जानते हैं मगर फिर भी अगर वे रहें.. (ब्यवधान) वैसे तो जब किसो सैनोटरी इंस्पेक्टर को बड़े सुन्दर शहर में भेजेंगे तो वह बड़ी-बड़ी श्रीर अच्छी इमारतों को नहीं **दे**खेगा उसका ध्यान ड्रेनेज की तरफ जायेगा । सै यह नहीं कहता लेकिन अपना अपना सोचने का तरीका है, श्रपना-अपना बात करने का तरीका है। माननीय सदन में क्या बात कही जाये, कैसे इल्जाम लगाये जाये वह तो खुद ही उन्होंने जह दिया कि मुझको मंती को बदनाम करना था... वह तो खद ही कह दिया . . (व्यवधान)

VICE-CHAIRMAN THE

JAGESH DESAI): Somebody has raised allegations. . .

श्री सुख रामः इस माननीय सदन में चावल पर बड़ी चर्चा हुई ग्रीर चीनी पर भी चर्च हुई। है मानता हं कि बात को कि जहां 1985-86, 1986-87 ग्रीर 1987-88 में शुगर की प्राइसेज एक बिल्कुल स्टेटिक ढंग से चलती रही वहां इक ग्रसें से शुगर की प्राइसेज बढ़नी शुरू हो गयी है।

उपराभाध्यक्ष (श्री जगेश देसाई) : काफी बढ गयी हैं।

श्री सुख रामः मैं इसको मानता है।

श्री भ्रटल बिहारी वाजपेयी: क्यों बढ़ी हैं।

श्री मुख राम: यह मैं बताता हूं ग्रापको। क्योंकि ग्रभी कोई ऐसा नहीं है कि चीनी की कमी है... (व्यवधान) ग्रभी जो ग्रनस्कुपुलस एलीमेंट्स हैं उन पर...

श्री वोरेन्द्र वर्माः चीनी की कमी नहीं है..।

उपतमाध्यक्ष (श्री जगेश देखाई) : वे तो समझा रहे हैं।

श्री सुख राम: जब ग्राप सुनेंगे नहीं, रिनिग कमेंद्री करेंगे तो श्रापके पत्ले क्या पड़ेगा ग्रीर में क्या कह सकूंगा। श्रापने बोल विया सारा दिन, सबेरे से शाम तक में सुनता रहा। श्रब श्राप मुझको नहीं सुन सकते।

श्री अप्रत्न बिहारी वाजपेयी : जरा चीनी का मामला है, थोड़ा मिठास से बात कहिए

जपसभाष्यक्ष (श्री अगेश देतं ई) : खाने के बाद में ठा होता है । यह हो जाये तो बाद में कुछ खिलायग, ऐसी मैं उम्मीद रखता हूं ।

श्री सुख रामः वाजपेयी जी, ग्रगर चीनी से मिठास हो सकती है तो सब े ज्यादा चीनी मैं स्नाप लोगों को खिला अगा और कोई कीमत नहीं ल्गा ताकि मिठास तो आये सदन में और कोई बात बने । तो जहां चेनी का ताल्लुक है यह ठीक है कि पिछले वर्ष 91.10 लाख टन का िकार्ड ब्रोडक्शन हमा ग्रीर इस साल कुछ क्लाइमैटिक कन्डेशस की वजह से प्रली पलावरिंग हो गयो श्रीर श्रली मैंच्योरिटी हो गयो जिससे जहांजहां 98 लाख टन का अदाजा कर रहे थे वहां ग्राज 87 लाख टन की पैदावार का एस्टीमेट बना है । इसके माने यह नहीं है कि हमारे पास एक वर्ष के लिये चीनी नहीं है...(व्यवधान) 24 लाख टन भारा श्रोपिनग बैलेंस है। कन्जम्शन 🕆 बढ़ा है । जहां 59 लाख टन 🖪 81-82 में था, इयर में जल्दी न्हीं देख सका हूं, शायद 81-82 **ब्रा**ज 1987-88 में 93 लाख हो गया है...

श्री ग्रटल विहारी वाजपेयी: श्रावादी भी बढ़ गयी है।

श्रो सुख राम में वाजपेयी जी ग्रापकी सूचना के लिये उस हिसाब से बताता हूं। कहता हूं कि जहां 1981-82 में चीनी की पर कैपिटा खपत 7.3 किलोग्राम थी। ग्राज वहां 12 किलोग्राम पर कैपिटा चीनी का खपत हुआ है। ग्रापको तो सरकार को धन्यवाद देना चाहिए कि हुमने लोगों की पचें जिम पावर को बढ़ाया है। वहां तक लोग पहुंच गये हैं। ग्राज वह बारह विलोग्राम खरीदने के काबिल हो गये हैं।

SHRI PARVATHANENI UPENDRA: People are floating in honey. The whole country is floating in honey.

श्री सुख राम: अब ग्राप मेरी बात न सुन सकें तो मेरा क्या दोष है?.. (द वधान) तो में इह रहा था कि ग्राज की हमारी कान्जरण 98-99 लाख टन इस देश में हैं। हमारे पास अब भी काफी चीनी हैं श्रीर अभी जो लेवी की हैं, लेवी तो 3.32 लाख टन जो सारे देश को ग्राबादी के हियाब से दी जाती है, वह ग्रन्तूबर, 1986 की ग्राबादी के हिसाब से दी जाती है।

श्रव स्टेट्स की मांग है कि श्राबादी बढ़ गयी हैं। हम उस पर विचार कर रहे हैं कि i-10-1989 की श्राबादी के हिसाब से जो जीनी का इन्कें ज है, उस पर हम विचार कर रहे हैं श्रीर हम उसमें निर्णय लेंगे ताकि श्राबादी की जो शिकायत सरकारों की हती है, वह हम दूर कर सकें। वह तो हम करेंगे। मगर फी सेल शूगर की जहां बात है, वह अर्पल से लेकर जुलाई तक पिछले वर्ष जो एलोकेशन थी, उससे दो लाख टन ज्यादा की सेल में मैंने कोटा रिलीज किया है।

इसके अतिरिक्त और भी ऐसे स्टैप्स; जितने भी जो इसेंशल कमाडीटीज एक्ट के तहत या जो शूगर कंट्रोल आर्डर के तहत लेने थे, वह सारे लये हैं । एक तरफ तो हमने जितनी उनकी सीमा थी स्टोरेज की उसको कम कर दिया है पांच सो से 250 कर दिया है और 250

# [श्री सुख राम]

से 125 कर दिया है ग्रीर दस दिन का जो ट्रांजैक्शन था, उसको सात दिन कर दिया है।

पहले होलसेलर से होलसेलर को देते थे, लेकिन जहां शुगर प्रोड्यूसिंग स्टेट्स हैं, वहां होलसेलर से कंज्यूमर को कर दिया हैं स्रीर उत्तर प्रदेश में जहां शुगरकेन का डाईवर्शन हुन्ना गुड़ स्रीर खांडसारी के लिए; वहां मैंने श्रांईर कर दिया कि उनको खांडसारी भी डेक्लेयर करनी पड़ेगी ग्रीर यह भी तय कर दिया कि महीने में कितनी खांडसारी उनको रिलीज करनी पडेगी।

मैंने सभी मुख्य मंत्रियों को लिखा है कि ग्राज जो इसेंशल कमाडीटीज एक्ट है, इसके तहत कहीं होडिंग नहीं होनी चाहिए श्रीर यह तो श्राप मानते हो कि मेरे मंत्रालय के लोग सारी कंट्री में नहीं जायेंगे। वह तो स्टेट गवर्नमेंट्स जो है, वह इंप्लिमेंटिंग एजेन्सीज हैं, जैसे पब्लिक डिस्ट्रिब्यूशन के लिए है, इसके लिए भी स्टेट्स इंप्लिमेंटिंग एजेन्सीज है । यह उनका काम है कि वह देखें। जब दो लाख टन हमने ज्यादा दिया तो क्या वजह है कि इन चार-पांच महीनों में की मतें क्यों बढ़ गई हैं ? हम खुद इस बात के लिए चितित है। मैं श्रापको इस माननीय सदन में ग्राग्वासन देता हूं कि चीनी की कमी नहीं है। हम इसका पुरा इंतजाम कर

श्री ग्रटल बिहारी वाजपेयी : चीनी की कमी नहीं है ग्रीर दाम बढ रहे हैं।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I think he will take action. The sugar price will down.

श्री सुख राम : अगर आप मुझसे यह उम्मीद रखते हैं कि मैं हर जगह जाकर के हर काम कर सकूं, तब तो श्रापकी बात की ग्रावश्यकता नहीं थी। . . . (ध्यवधान)

श्री ग्रटल बिहारी वाजपेयी: ग्रन्छा, श्राप दिल्ली में सस्तो करा दीजिए। दिल्ली में तो कोई राज्य नहीं हैं। . . . (व्यवधान)

Public Importance

श्री बी० के० गढ़वी: माननीय उप-सभापति जी, वाजपेयी जी ने कहा कि चीनी को बात है, कुछ मीठा बोलिये। श्रब पूरी कौसिल आफ मिनिस्टर्ज में शायद सुख राम जी सब से मीठे श्रादमी हैं। जन्हें भी वह बर्दाक्त नहीं कर सकते, **तो** दूसरों के साथ क्या वर्ताव होगा ?... (व्यवधान)

PROF. C. LAKSHMANNA: The tragedy is, even a sweet man like Mr. Sukh Ram has been made bitter by you. (Interruptions)

भी सुख राम: नहीं वह सारे एक्शन लिये जा रहे हैं ग्रीर उसके बारे में सारा इंतजाम हो रहा है।...(व्यवधान)

उपसभाध्यक्ष (श्री जगेश देसाई): ज्यादा बताने की जरुरत नहीं है, उतना ही काफी है।

श्री सुख राम: माननीय उपसभाध्यक्ष जी, इसमें हमने एक भ्रीर एक्शन इसलिए ले लिया है, जैसे दिल्ली में भी है, महाराष्ट्र में भी है कि मिल वाले जो हैं वह डाइरेक्ट जो हमारी कोग्रापरेटिका के ग्राऊटलेटस हैं, उनके जरिए उपभोक्ताओं को जो ग्रोपन सेल्स की शूगर है, उसके 7 रुपये 75 पैसे फी किलोग्राम के हिसाब से महाराष्ट्र गवर्नमेंट ने कोग्रापरेटिव के जरिए दन के लिए तीन सौ दुकानें खोली हैं। अभी मैं फंक्शन का इन-श्रागरेशन करने गया था ग्रीर यहां पर दिल्ली में भी हमारा जो सुपर मार्केट है उसके जरिए हम बेच रहे हैं श्रीर 1200 विवटल फी महीने दिल्ली में हम बेच रहे हैं ग्रीर कोशिश कर रहे हैं कि वह कंट्रोल में आए। सारे जि स्टैप्स हो सकते थे जो हमारे अधि क्षेत्र में हमने वे लिए हैं ग्रीर प्रा सरकारों को लिया है कि उसमें मुन्हरू कदम लें ताकि कीमतेंन बढ़ने प्<sub>रिट्</sub>

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एक प्रभी ग्रायल के बारे में ग्रापकी जरा चिता थे। । हां, एडिबल आयल के बारे में यह ठीक है कि हमारा जो लक्ष्य है देश का वह आत्म-निर्भर होने का है भीर हमें कोई इंपोर्ट नहीं करना है। इंपोर्ट तो इस वास्ते है ताकि जो गैप है हमारे यहां अवेलेबिलिटी श्रीर डिमांड का जो गैप है उनको ब्रिज करने के लिए हम उसको इंपोर्ट करते श्रौर पिछले वर्ष 18 या साढ़े 18 लाख टन हमने इंपोर्ट किया । ितचा फारेन एक चेंज हम खर्च करते हैं। मगर अब चूंिः पैदावार ज्यादा बढ़ा है ग्रीर देश हैं हो जहां एक तरफ तो श्रम एक हो। वर्ग को देखने की बात हो तब तो कोई मुश्किल बात नहीं है, एक तरफ जो पदाबार करने बाला उसको लभिकारी मृत्य मिलका चाहिए, यै नही समझता कि इस माननीय सदन मे कोई भी ऐसा माननीय सदस्य हो जो इस बात को न मानता हो, इसको सपोर्ट नहीं अरता हो, सपोर्ट प्राइंस हम देते हैं छौर फिर उसके बावजूद भी इतना वहां आयल सीड ग्रीर श्रायल पैदा हुआ कि उसकी की मतें गिरने लगीं एग्रीकल्च ल मिनिस्टी श्रीर दूसरे लोगों की तरफ से यह शिकायत श्राने लगी तो ीने उसके जो वनस्पति के लिए जो एक्सपैलर आयल कम से कम मास्टर्ड ग्रीर जो ग्राउंडनट श्रायल है वह हम एलाउ नहीं करते वनस्पति के लिए क्योंकि डायरेक्ट लोग उसको कज्यूम हारते हैं, तो भैने इस वास्ते ताकि कीमतें 🖫 छ ज्यादा ऐसे लवल पर क्रा जाए कि उपभोक्ताम्रों को भी ठीक मिलें मौर जी उत्पादक हैं उसको भी इसेंटिव प्राइस भिले इस वास्ते 20 प्रतिशत मैंने मास्टर्ड ग्रायल **भ्रभी** तक उसको एक्सटें**शन दी** है ग्रौर ग्राउंडनट श्रायल एक सीमा तक पहुच गया उसको हमने बद कर दिया इस वास्ते क्योंकि इसका उत्पादन हमारे यहां काफी दुमा है । जहां 18 लाख टन हमने इ∓पोर्ट ेया था एँडिबल श्रायल ग्रीर श्राज हमने लाख दन ग्रीर मैक्सीमम ग्रभी तक

पाख टन हमने इम्पोर्ट किया है तो एक

र्फ अगर हम इसको पढिलक डिस्ट्री-

अयूशन सिस्टम में ऐसे हिसाब से दें उसको

कि हमारे तेल की कीमत श्रीर कम हो

जाए तो धगले साल वह उत्पादन नहीं

होगा ग्रौर हम परेशानी में पड़ेगे। ग्रमी में यह देख रहा था कि इसमें भी शिकायत हता है कि साहब, हमको कम मिलता है, यह जो अपका, मुक्राफ करका क्योि आपने बात यह है हमारे साध जरा मतभेद िया जाता है तं रेने इसमे म्रांबाड़े निवाले हैं कि जो भ्रापीज शन रुट्ड स्टेट्स हैं उनको ग्राल इंडिया परस्टेब्स 38.8 परसेंट आज भी आयल दिया जा रहा है। यह 1985-86 में, 1986-87 में श्रीर 1987-88 में श्रीर बल्विः... (व्यवधान)

a matter of Urgent

Public Importance

SHRI PARVATHANENI UPENDRA: You are oiling them. You are oiling the Opposition-ruled States.

भी सुख राम: बल्किः अब 1988-89 में 41.9, परसेंट हम तो तेल दे रहे हैं श्रापोर्ज शन को 41.9 प्रतिशत ग्रीर फिर भी आपको एतराज है।..... (व्यवधान)

धी बी० के० गढ़वी: जैसे-जैसे ज्यादा तेल दे हे हैं, वैसे वैसे ईनुमान बनते जा रहे हैं।...(ब्यवधान)

श्री ऋत्नन्द शर्माः हम ग्रायल भी दे रहे हैं, सबसिड़ी भी दे रहे हैं भीर क्या चाहिए ? ... (व्यवधान)

श्रीयुखराम : ऐक्षा हैं ग्राभी एक निर्णय पहले गवर्नमेंट ने लिया क्योंकि जितना इसकी लूज या बल्क में बेचते हैं, उसमें एडलट्रेशन के चांसेज ज्यादा होते हैं ग्रीर इस वास्ते यह निर्णय लिया कि दो किलोग्राम एक किलोग्राम के पैक में बेचें । मगर प्रांतीय सरकारें, ग्रौर छप-सभाध्यक्ष, महोदय, आपकी महराष्ट्र सरकार तक, जहर कि इसकी खपत हो सवर्ता है वहां भी दो विलोगम ना नहीं लेते, वहां भी बल्कः में चाहिए । हम एडलट्टेशन से से बचना चाहते हैं, मगर वह षहते हैं कि नहीं, हमको बल्बः में ही र्दः जिए । तो यह दिक्कत तो है जरुर । एक तरफ तो हम यह दिक्त तेख रहे हैं ग्रीर दूसरी तरफ उपभोक्ताओं के हिन गर ें भी

[श्री सूख राम]

देखना है कि एडल्ट्रेशन न हो पाये। ... (व्यवधान)

उपसमाध्यक्ष (श्री जगेश देसाई) : मगर मेरी समझ में यह बात नहीं ग्राई कि पाँम क्रायल को दूसरे क्रायल के साथ कसे कर सकते हैं ? पाँम भ्रायल जो सबसे सस्ता है, उसमें क्या एडल्ट्रेशन होने वाला है ? बताइए ग्राप जरा।

श्री सुख र मः इत्तमें भी एडल्ट्रेशन के चांसेज हैं श्रीर इस वास्ते हम इसको पैक में बेचना चाहते हैं। हम सारी स्टेटों के लिए जितना मुमिकन हो सकता है, उतना पूरा कर रहे हैं। दो-तीन महीने की बात है, हम इसको करेंगे, अगलाअध्यल सीजन भाने वाला है।

उपसभाध्यक्ष महोदय, मुझका उम्मीद है कि माननीय सदस्यों ने जो कुछ शंकाएं जाहिर की थीं, और मैं आभारी हुं वाजपेयी जी का कि उन्होंने ठीक कहा है, मैं तो सबसे मीठा श्रादमी हूं श्रीर मुझसे अगर कोई नाराज हो जाय तो फिर बात क्या

कहूं, मगर जो आपने बुछ शक ग्रीर शुबह यहां रखे थे, जो कुछ शंाएं जाहिर की: थीं, मैंने वह शंकाएं दूर रने के लिए पूरी कोशिश की है ग्रीर फैक्टस फिगर्स के साथ कोशिश की है। मैंने कोई **ग्र**पनी तरफ से कुछ नहीं **जोड़**। है । मैं आपसे रिक्वेस्ट करता हूं कि आप कम से ाम अपने दिमांग से हटा दीजिए कि विरोधी पार्टियों की सरकारों के साथ कोई ! डिस्क्रिमिनेशन हो रहा है बल्कि इल्जाम तो हमारे ऊपर यह है कि हमारी पाज्य सरकारों का, कि हम उनके डिस्किमिनेशन कर रहे हैं। तो इन्हीं शब्दों के साथ में श्रापना श्रामार प्रकट करता हं। धन्यवाद

a matter of Urgent

Public Importance

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The House stands adjourned and will meet again tomorrow at 11-00 A.M.

> The House then adjourned at fifty-three minutes past six of the clock till eleven of the clock on Thursday, the 3rd August, 1989.